थो उपतजापति : जब सदन को कार्यबाहा 2 बजे तक के लिए स्थगित को जातो है।

The House then adjourned for lunch at one minute past one of the clock. •

. The House reassembled affair lunch at two of the clock, Mr. Deputy Chairman in the Chair

#### CLARIFICATIONS IN RELATION TO THE STATEMENT MADE BY MINIS-TER OF HOMES AFFAIRS ON APRIL 23, 1984, REGARDING LAY AND ORDER SITUATION IN PUNJAB.

MR. DEPUTY CHAIRMAN: Now we take up clarifications on the statement of the' Home Minister, Shri K. Mohanan.

SHRI K. MOHANAN (Kerala): Mr. Deputy Chairman. Sir. now once again we are discussing the subject of Punjab the wounded Punjab, the land of bravery and tolerance. I have a little doubt about the outcome of this discussion too. If I am correct, this is the 12th or 13 th instance that we are discussing Punjab within the last three years. Unfortunately after every dis-cussion, the situation in Punjab has deteriorated. It is not the fault of this august House. I should say it is because of the utter disrespect shown by the Government to the creative and concrete suggestions made by the democratic opposition of this country to solve the problem of Punjab in a peace-ful manner.

Sir, now it is a known, open and naked fact that the situation is completely out of control. Who is responsible for such a ridiculous situation? Of course, the extremists and the divisions forces in Puniab, with the open support of some fo, reign imperialist agencies are posing a threat to the very unity of this big country. But what was the role played by the ruling party and the Union Government of this country? In fact, they were

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plaving into the hands of the extre mists and the divisive forces through negative attitude to settle this issue peacefully, I charge. It is a known fact that there is no Government in Pun jab. The logical conclusion is that if there is no Government in Punjab, actually there is no Government in this country at all. Why I am saying this is that the statement made by the Minister on the floor of this Hosue vesterday was a supplementary docu, ment to my observation that there is no Government in Punjab and there is no Government in this country at all Minister's statement is nothing but a confessional statement of an accus ed. The last sentence of the Minister's statement reads: "I would like to as sure the House that Government would do its best to contain and eradicate the activities of terrorists." I have no doubt thisi last sentence in the statement is a prize-winning joke for this year especially made in this month of April; nothing more than that.

Now more than six months have elapsed after the imposition of President's rule in Punjab. The dismissal Darbara Singh Ministry and the in position of Presidents rule in Punj-and the deterioration of -the situation even after the imposition of President's rule means anything, that the Congress-I claim that law and order is safe in its han3s and only in its hands is absolutely a bogus one. Yesterday 1 was surprised to hear my eteemed colleague, Bhandareji, raising the question of law and order situation in Jammu and Kashmir. But what is happening in Punjab under the direct rule of this Union Government and what is happening in Haryana unffer your own Government.

SHRI DEBA PRASAD ROY (West Bengal): No no.

SHRI K. MOHANAN: Wean discuss that. We are ready for a discussion. We are prepared to discuss with facts, and figures... (Interruptions).

SHRI DIPEN GHOSH: Don't inter-rupt. You are yet to open your mouth to make your maiden speech... (In

#### (Shri Dipen Ghose)

terruption) You first make your maiden speech and then interrupt. Don't make your maiden speech by interrupting.

SHRI DEBA PRASAD ROY; You take my interruption as my maiden speech.

SHRI DIPEN GHOSH: That shows the mettle of your Membership.

SHRI DEBA PRASAD ROY: I know your mettle also.

SHRI DIPEN GHOSH: I know you: we know each other.

SHRI DEBA PRASAD ROY: Yes, yes, we know each other.

MR. DEPUTY CHAIRMAN: Pleased sit down. Don't interrupt. Let him speak.

SHRI K. MOHANAN: From the very beginning my party unequivocally condemned the extremist activities in Punjab. Not only my party, the entire democratic opposition of this country tried their level-best to settle this issue in a peaceful manner and we extended all our possible cooperation to this Government to settle the issue in a peaceful manner. But what was the role played by the Government? Without any narrow political considerations we extended our cooperation and support to the Government- to settle this issue because we are more concerned about the unity and integrity of , this country. Even then the Government has failed to settle this a peaceful manner, Why? The only issue in answer is that the Government and the ruling party had always dealt with the issue with their narrow political motives.

At a time when the opposition parties were negotiating with the Akalis on the one hand and the Union Govern, ment on the other, you conceded all the religious demands raised by the Akalis without having a word with the mediators, namely, the opposition parties which were playing an impor-

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tant role in these negotiations for a settlement of this national issue. Even then we took a passive and cooperative stand, though we had our own reservations about your conceding their religious demands. But we did not want to create any trouble. We remained silent because we were more concerned with a settlement of the issue in a peaceful manner.

Now, again, you have readily conceded their demand on the issue of article 25 of the Constitution. This time also you did not think it fit to have a word on this issue with tile responsible opposition which was playing an important role to settle this issue through peaceful means. Even after conceding their these two demands, you are not prepared to discuss the political issues raised by the Akalis. These are not the demands of the Akalis, but of the entire people of Punjab. But you are not prepared to discuss them and eame to a settlement through peaceful negotiations.

I reiterate again and again that the communalists and extremists could have been effectively curbed if the ruling party and the Central Government had listened to. the voice of the democratic opposition ol this country. The Delhi meeting of the opposition parties in June 1983 had made eminently practical proposals on all disputed issues. • I am not going into the details of those proposals because everybody knows them. Further my leader Shri Har-kishan Surjeet had so many times explained those proposals on this very floor of the House. The ruling party and the Government, however took, a completely negative attitude to the proposal made by the opposition including the Akali Dal, at that time

Now the entire situation has changed and it is a fact, I think, that even the Akali leadership is helpless. It was reported in a section of the press that even Mr. Longowal himself is in the hit list of the extremists. Even then I would appeal to the Akali leadership to come out of their vacillating position and take a bold stand and condemn the indiscriminately kill-

### 181 Re. Clarification of [24 APRIL, 1984] statement made by

ing of innocent people of Punjab and Haryana, isolate the extremists and then seek the support of all the democratic sections of this country and to settle the issue in a peaceful manner. Otherwise, the Akali Dal will itself become a prey in the hands of the divisive forces in Punjab and their supporters outside. Sir, the Government and its" administrative machinery and its police machinery in Punjab have thoroughly failed to. handle the situation. This is a well-known fact and the minister's statement is the supporting document. Now, Sir, what was the performance of the intelligence agencies all these days? I am not putting this question with regard to the isolated killings there In a single night, 37 stations, railway stations in different parts of the State were set o:i fire. So, it is not a question of the isolated killings. 37 railway stations were set on fire. So, it is a well-planned action, a pre-planned action. Only through a well-planned action, with a calculated move, these things could have been done; otherwise, these things could not have been done. Even then, I would say, your intelligence agency is in a state of sound sleep. Sir, the Haryana Chief Minister, Shri Bhajan Lal, openly stated that two Youth Congress (I) chiefs were arrested on the charge of attempt to murder the Deputy Speaker of the Haryana Assembly, and it was reported by the Chief Minister of Haryana himself that some Punjab, policemen were arrested on the charge of murder in Haryana. Even then your intelligence agency seems to be in a state of sound sleep. Even an honourable Member of this House sacrificed his life. I bow my head in respect to that departecj colleague, our beloved colleague, add it was because of your utter carelessness and your failure to handle the situation with efficiency and courage.

Nowadays, I think your intelligence agency is getting busy with destabilising the non-Congress (I) Governments in the States and stabilising your own Ministries in the State's through horse-rading. Otherwise, if there is any intelligence agency in the country worth the name, such a situation 'will

### Minister oj H. A. on 182 23rd April re. Law and order in Punjab

never arise and such a situation will never arise without the knowledge of the police or the Government.

Once again I would like to reiterat' that if only the Prime Minister had adopted a positive and correct attitude to the initiative taken by the Opposition in June last year, the tragic developments of the subsequent nine months could have been avoided.

The last point that I would like to discuss is afoout the involvement of the foreign hands in the Punjab situation. The Government is not at all prepared to take Parliament or the people of this country into confidence in this regard. Time and again the Government had mentioned about the involvement of foreign agencies in the Puniab incidents. Even last week the Home Minister had openly stated that there was evidence with them to show that there was the involvement of foreign hands, foreign countries, in the incidents in Punjab. We the Opposition have been demanding for quite a long time the details about the involvement of foreign countries or foreign agencies. But the Government has failed. Why? It will be an eye-opener to the people of the entire country, especially the people of Puniab, if the Government would come forward with the .details of the involvement of the foreign agencies or the foreign countries in the incidents in Punjab.

You cannot solve the problem of Punjab through administrative or armed measures, and this been established beyond has doubt. In this context, I would like fo ask whether the Government is prepared to rely on the democratic political parties of this country and the mass organisations rather than resorting to the use of administrative and armed methods to bring the State back to normalcy? Otherwise it will be the beginning of the end of the unity of thi9 great nation. (Time bell rings). With these words, Sir, I conclude, MR. DEPUTY CHAIRMAN: I will request hon. Members to limit their observations to, say, ten minute. Mr. Mohunta.

#### 183 Re Clarification of [ RAJYA SABHA ] statement made by

SHRI SUSHIL CHAND MOHUNTA (Haryana): Sir, I was completely dismayed yesterday while listening to the speech of the hon. Home Minister on the Punjab situation. I expected that as this time, different to earlier occasions the Government itself, the hon. Home Minister himself, has volunteered to, make a statement in the House without a demand by the Opposition for a discussion on the subject- I thought he would be coming up with some new ideas, new proposals, for discussion and we could arrive at some conclusion; some direction could be given and the matter could be settled. But I found that it was a digest of all the earlier Press reportings and there was nothing on his own behall on which he could enlighten us in the matter for a complete under-standing of this problem. I want to take the House a little backwards so that we should know what is the whole problem

In 1966 we had the two States carved out of the united Punjab-Haryana and Punjab. There were certain outstanding disputes between the two States which were to be settled. In 1970, because ol certain circumstances into which I will not go because they are widely known, the Prime Minister was prevailed upon to make an Award. In that Award, Chandigarh was allowed to Punjab and Fazilka and Abohar were allowed to Haryana. In Haryana there was a lot of discontentment, there was a wave of unrest and very powerful feelings ran throughout the entire length and breadth of Haryana against this Award because Haryana had a positive clim over Chandigarh. On the other hand, In Punjab there was widespread rejoicing over the adjudication of Chandigarh to Punjab. But we people in Harvana thought that in the national interest it is better that Chandigarh, if it is given to Punjab, let it be so. Abohar and Fazilka had come over to Haryana because the people of that region have the same culture, have the same language, have the same habits, have a common history with the people Harayana. And, there-

#### Minister of H. A. on 184 23rd April re. Law and order in Punjab

fore, in the larger interests, even in spite of the fact that there were riots, police firings, dozen and add people died in police and firings, we accepted it. And regarding certain other areas apart from Chandigarh, Fazilka and Abohar, the Prime Minister in her Award said that a Commission would be appointed to go Into the merits of the areas whether they should be given to Haryana or given to Punjab. It is most distressing that till today such a Commission was never appointed. It is most distressing that no, steps were taken to transfer Fazilka and Abohar to Harvana. It is most distressing that Chandigarh remained and continues today Union to remain as a Territory. Then there were disputes regarding distribution of water between Harvana and Punjab. A number of formula were suggested. That formula was again changed. Now, all these matters are again referred to a tripartite meeting. I was also a member of that meeting. I also participated in the discussions. We reached certain positive conclusions in those meetings. Firstly, we said that the water dispute could be handed over to a tribunal. The Akali Party wanted it. The Members of Parliament who participated agreed to it. The people of both the States and the Government and the opposition parties of both the States agreed to it. This matter could have been Immediately referred. There are many things and one is not dependent on the other. We must take a broad outlook and settle those issues which can be settled. As all the parties agreed to it, the water dispute should have been referred for adjudication to the Supreme Court under the River Water Disputes Act. At least that one paint would have been settled. One point of uncertainly, of dispute, between both the two would have been finally States clinched. Though the Government made an announcement in the press that it was prepared to refer the matter for arbitration and for adjudication, till tofay it has not taken any positive steps towards referring the matter for adjudication. How can we say that the Government is sincere about it.

#### 185 Re. Clarificalivn of statement made by

Regazding territorial disputes, more or less f/e had come to an undeistoid-ing as to how we can deal with the problen. of territorial distribution or ao.justm.ent between the two States. But the stage do not materialise at all. Before it could materialise, it was cut down.

The other dimension to'the dispute at that time was that there were certain religio.us demands. Everybody conceded (bat the innocent religious demands .;ould be agreed. Unfortunately, in its zeal to take all the credit to itself, the Government maligned the opposition. They said that the opposition is responsible for all that is happening in Punjab. They wanted to take the while credit. An announcement io this effect was made in a loo.il Guru-dwara by the Prime Minister that these demands accepted. That was a wrong method. Once the opposition pasties were associated with it, whatever announcement had to be made should have been made on behalf of all the three parties. What happened? The people who were fighting for the acceptance of these demands were bypasesi and a handful of people from Punjab and other neighbouring areas were brought and the announcement was mjcle. They wanted to take the entire credit. It boomeranged. In the course of time, another demand also came un. It was that the Sikhs apprehended that the Constitution did not safeguard their identity i adequately. They anted an amendment to the Constitution. There are two aspects in regard to the Punjab problem. One is the political aspect and the other is the law and order problem. We cannot club them together. The political aspect must be settled, negotiated, decided in a conciliatory manner, with flexible and meaningful approach and with an understanding on al! sid?.5 and with an effort to give and take. The law and order problem cannot be dealt with like that. It must be dealt with firmly and strongly. We cannot clubboth the things together. But

#### Minister of H. A. on 23rd April re. Law and order in Punjab

wherner a statement is made by the hon. Home Minister, he t;>iks about the law and problem. He talks nothing about the political side of the problem. My contention is that if we look to the political problem and seek and try to And a solution tc the political problem, the law and order problem con be taken care of in its own way. But not in the way we are trying to Io. run with the hare and hunt with the hound. This won't pay. We must finally decide that the Punjab issue has to be decided. It cannot be decided by you sitting in the ivory towers. The people with whom you are (3 negotiate are rotting in jails. Tha people vho are trying to disturb the 1E.vV and crder problem are not ident'rTa'ola by vou till today. You have brought >n the most draconian measures regarding Punjab and CTTandigarh These were applauded. I said even then that the National Security Act was ih>~ve the Disturbed Areas Act was !b\*.rF. 1 told you at that time also chat these Acts won't serve any purpose, because you do not know the names of these persons who are involved in it.vou r-re talking of shooting perons at sight. But you do not know them, you cannot identify them and henc- y u cannot shoot them. The only pers:ti you can shoot is a person like me You do not know any extremists, all. You do not know any peisoii:- who are trying to create all this disir.Vr in Punjab. So, these Acts wo;'; belt) you. What is going to, help you is that you must finally decide and ..e con vinceu, and not paint a picture, as yo- did yesterday, of absolute inaction and showing yourself to be poweiuss in the whole matter and you caunot give any direction in curbing what is happening. II cannot be done like this You have to negotiate. You cannot negotiate from the walls. You cannot negotiate from the press. You cannot negotiate from the radio. The moment you realised that an amendment to the Constitution could be considered, the moment you realised that and made the statement that you were prepared to . look into it provided the agitation in the Azad Panth Week was suspended, and made an appeal to desist from

#### 187 Re. Clarification of statement made by

#### [Shri Sushij Chand Mohunta]

such an agitation because you were prepared to think over the whole matter and have a dialogue. even that was the stage that you should have released these Akali leaders who were in jain and had a dialogue with them. Whom are you going to talk to? Unless you talk to them, consider their demands regarding amendment of the Constitution, how can you arrive at' a unilateral decision by yourself? It is all unthinkable. What is happening in Punjab? Pardon me if I sound a bit odd in speaking on this matter. But if you really want to settle the Punjab issue, you have to settle it on . a negotiating table and you cannot have a negotiating table till the people with whom you are to talk, are released from the jails. You must ready to release them from the jails and talk to them and discuss with them across the table.

I want to ask you another question, a point blank question, to which I expect you will definitely give an ans- i - When you agreed to refer the matter of water dispute to the tribunal for adjudication, why ha>>e you not done it till today? If the ater dispute could have been settle,.!, in the territorial dispute we could have probably come near a solution. At least, we would have raised a sense of hope an,} confidence in the other side that the. Government and the opposition parties and the people in the rest of the country are meaningful and they want to settle it and on a thing on which w\*> have agreed, they have acted You have not done tTfa£ I want to know why you have not done it. After all, this dispute, apart from the territorial dispute, •the water supply dispute, has also to be settled. Today all the water is flowing into Pakistan. At least Rs. 100 crores of loss is taking place every year because we cannot harness that water. We are deficient in power and electricity. We cannot construct and complete the Thein Dam. (Time bell rings).

MR. DEPUTY CHAIRMAN: Please conclude now.

#### Minister of H. A. on 23rd April re. Law and order in Pttnjab

SHRI SUSHIL CHAND MOHUNTA: Sir. I am speaking some important and relevant things. It is not just a ceremonious thing, a routing matter, that we are getting up, saying certain things, and the time is over and off we go. The question is that these are important matters. After all, water is flowing Into Pakistan. Whether it is a territorial dispute between Punjab and Harvana or between any other State, it should be considered. Your own Government in both the States was there. Shri Darbara Singh's Government was there. Even now the Union Government is there. The Opposition parties and both the States agreed with regard to the territorial dispute. Why can't you refer the water dispute to a tribunal and say that you have all the good intentions to settle the problem? On a matter on which "we all agreed, why can't you appoint a 'triburnal? Sdfflcient time has elapsed. By this time, a Commission could have been appointed to go Into the question to decide as to which areas should go • over to Harvana. A Commission could have been appointed by now. Whether anybody cooperates or does not cooperate is a different matter. You could e done it by now. After all every body does not Cooperate with the Government and the Government on that basis cannot sit pretty with the Government and the Government on .that basis canont sit pretty over it and say that they are not bothered and will not budge an inch. After all, the Government has to function. Government "cannot abdicate its duties ar functions. Therefore, there is a dispute and everybody realises it. If somebody does not cooperate the Government on its own should appoint a Commission to go into the matter Io decide as to which areas from Punjab should go over to Haryana and which areas from Haryana should go over to Punjab. If this Commission had been appointed no matter whether anybody cooperates, or not, its report would have been out and things would have been different, and it would have been very difficult for anyone to say anythfaf because the report would be

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#### Minister of H. A. on 190 23rd April re. Law and order in Punjab

based on hard facts, based on the circumstances prevailing, based on the continuity, on the language and culture of the two States and this report would have been the basis for adjustment of boundaries. In that case it will be very difficult for any person to come forward and denounce it. If you had done it, all other matters could have been taken care of. If you had done it, if you had taken that initiative and not allowed the matter to languish, I am positively sure that both parties would have come much nearer and this climate of extremism which is now prevailing there, would not have been there at all.

There is one most important thing. Today I was papers. Prime Minister has reading in the made a statement that the situation in Punjab is bad, out of control, because during the Janata period, the Akalis and the Janata Party recruited criminal elements into the intelligence service. You came to power in 1980. It has taken you four years to realise it that the Akali and Janata parties recruited criminal elements into the intelligence service, with the net result that you are not able to get any clue as to who is creating this disturbance. It-is a very sad state of You want our cooperation. You affairs. say that want us to cooperate; and at the same time you also say that the Opposition has been helpful to you in making the Akalis and other parties coming to an understanding. But then you also condemn us in the pernicious language which is unbecoming of you. After all, we are all Indian nationals. We are not interested in these disturbances. You now realise that we re - cruited these criminal elements for you. You were nowhere to be seen. You never expected to come back to power. You were scared of elections even at that time. Even stalwarts in your party were running about seeking admission inot Janata Party. And you say that We were recruiting criminals just to cater to your interests? You mean we recruited criminals because you would come back to power? It is preposterous. How many names should I mention who were hankering for admission into Janata Party? And you say today that we had been recruiting criminals. This sort of language must stop. If you want to have a true dialogue, you must respect us as we respect you and regard you. Regarding this situation, we expect sincerely and faithfully that you would try to bring normalcy in the State because normalcy is not only important for Punjab this normalcy is important for the rest of the country because Assam is another corollary; other places will also follow if you do not take steps. We want to live in peaceful India. We did not seek freedom to fight among ourselves. We want peace and amity in the countiy because if is important for our progress and unless we restore normalcy, the fate of the country will go, from bad to worse. We will be falling prey to foreign country. I do not know what the fact is; but you say, the Government says, that foreign powers are interfering and are taking interest in the affairs of Punjab. I do not know whether there is any foreign-hand; but if there is a hand, then, the details should be foreign placed on the Table of the House, the House should be taken into confidence. What is that material, what is that evidence which is with you which makes you say that there is a foreign hand "In this? Secondly, who are those pepole, who-are those criminals, whom the Janata Party and the Akali Parly recruited? When did you come to know of It? Why have you remained silent up to this stage? These are the questions which you must answer. If you seek our co-operation, if you seek our helping hand, we are prepared to give it to you. We do not want the problem to escalate further. But for Heaven's sake, do not try to malign us in a way which is unbecoming of persons holding responsible office.

MR. DEPUTY CHAIRMAN: Shri Kailash Pati Mishra. Han. Members may restrict their observations to ten minutes.

SHRI R. RAMAKRISHNAN (Tamil Nadu): Sir, this is an important issue.

MR. DEPUTY CHAIRMAN: Everything is important.

#### 191 Ke. Clarification of statement made by

श्री कैलाश पति मिश्र (बिहार) : उपसभापति महोदय, कल इस सदन में स्वराष्ट्र मंत्री का वक्तव्य हुग्रा । वह वक्तव्य सूनते समय मझ पर यह ग्रसर हो रहा था कि आज सदन में इस समस्या के समाधान की कोई घोषणा होगी । हदय बडा भरा हम्रा है । मैं उन स्थान से आताह जो स्थान गुरु गोविन्द सिंह जी का जन्म-स्थान है। मैं पाटलीपुत्न से आता हं। स्वराष्ट्र मंत्री का संम्पूर्ण वक्तव्य सुनने के बाद ग्रंतिम भ क्तियों में केवल एक बात दिखाई देती हैं कि जो ग्रावश्यक कदम होंगे, उस काम की पुति करने के लिए वे कदम उठाए जाएंगे। मैं एक और हवाला देता हं । 28 फरवरी को स्वराष्ट्र मंत्री ने इसी प्रकार का वक्तव्य दिया था कि इस ग्राग को शांत करने के लिए . . . (व्यवधान) । मैं जानता हं, ट्रेजरी बैंचिज के माननीय सदस्यों को इसमें रुचि नहीं है।

श्रीमन, मैं यह कह रहा था कि इसी प्रक्रन के ऊपर 28 फरवरी को स्वराष्ट मंत्री ने एक वक्तव्य दिया था जिस वक्तव्य में उन्होंने कहा कि इसका समाधान करने के लिए सरकार सब कुछ कदम उठाएगी । मैं स्वराष्ट्र मंत्री से एक बात जानना चाहता हं कि जो कुछ कल उन्होंने सदन में वक्तव्य दिया था इस वक्तव्य में समाधान क्या है ? एक साल से पंजाब के अन्दर हत्याओं का तांता चल रहा हैं। हत्या किस की नहीं हो रही हें ? घर में बैठी हई महिलाओं की हत्या हो रही है। वाजार में चलते हए निरीह नागरिकों की हत्या हो रही है। मान्य और अख्छे प्रभावी पत्नकारों की हत्या हो रही हैं। कौन ऐसा समाज का वर्ग है, कौन ऐसा समाज का प्राणी है जिसके जीवन के ऊपर खतरा नहीं है ? कल स्वराष्ट्र मंत्री ने हत्याग्रों की एक लम्बी सूची तो बता दी, लकिन मैं यह जानना चाहता है कि आखिर सरकार किस काम के लिए हैं ? देश के अन्दर संविधान बना हआ है। संविधान के अन्तर्गत हर

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नागरिक को यह ग्रधिकार है कि उसके प्राणों की रक्षा के लिए सरकार ग्रपने दायित्व को निभाये । लेकिन जो सरकार वक्तव्य पर वक्तव्य देती चली जा रही है. लोंगों की हत्य एं होती चली जा है है पंजाब ग्राग में जलता जा रहा है. उसके बाद भी जो सरकार केवल ग्राण्वासन पर आण्वासन देती चली जाय, उसके लिए क्या कहा जायं ? जिस दिन यह सरकार ग्रपनी छाती पर हाथ रख कर विचार करेगी तो यह स्वीकार करेगी कि वह नालायक है, निकम्मी है, और ऐसी नपंसक सरकार में अब क्षमता नहीं है कि वह इसका समाधान निकाल ले उस दिन एक क्षण के लिए आपको अधिकार नहीं हैं कि आप सरकार में बने रहें। मैं ग्राशा कर रहा था कि स्वराष्ट मंती का वक्तव्य सुनते-सुनते ग्रन्त में वह यही कहेंगे कि यह सरकार पूर्ण रूप से अक्षम सरकार है, पूर्ण विफल हो गई है 'ग्रौर ग्रब यह सरकार विदा लेती है ग्रौर राष्ट ग्रपने लिए ग्रपनी आवश्यकता के ग्रन्सार कोई दुसरी सरकार का निर्माण कर ले। मैं यह कहना चाहता हं कि इस बात का समाधान निकाला जाना चाहिए । आज पंजाव के अन्दर क्या हो रहा है ? सिखों ग्रौर ग्रकालियों की मांगें क्या हैं ? मैं यह कहना चाहता हं कि जिस पाटलीपत्न से गुरु गोविन्द सिंह जी ने चलकर सारे राष्ट्र को राष्ट्रीय एकता के सुत में गुंधा, देण को एक जीवनमान संस्कृति दी, जीवनमान दर्शन दिया, उसमें उन्होंने कहीं भी यह नहीं कहा कि देश में ग्रलगाव पैदा हो, ग्रराजकता पैदा हो, जिससे विद्वेष फैले। गरुवाणी को बहुत से लोगों ने पड़ा नहीं होगा । ग्राप गुरुवाणी को उठाकर देखिये। एक बार नहीं सैंकडों बार उसमें राम का नाम झाता है, संकड़ों बार दुर्गा दा नाम ग्राता है, उसमें कबीर का नाम झाता है. सूर का नाम ग्राता है। देश के सारे संतों सारे महापुरुषों का दर्शन उस गुरुवाणी के अन्तर्गत जाता है और ऐसा दिखाई देता है

## 193. Re- *Clarification of* [ 24 *statement made by*

कि राष्ट्र की एकता के लिए गुरुवाणी बनो । दुर्भाग्य है कि 37 वर्षों की आजादी लेकर हम खड़े हैं लेकिन इन 37 वर्षों में आपने क्या किया ? जब कोई बात आती है तो आप जनता पार्टी को उछाल देते हैं तो आप जनता पार्टी को उछाल देते हैं । ढाई साल तक केवल जनता पार्टी की संरकार रही । मैं आपसे पूछना चाहता हूं कि क्या जनता पार्टी ने दल-खालसा पदा किया, क्या जनता पार्टी की सरकार ने भिडरावाले को पदा किया, क्या जनता पार्टी की सरकार के समय पंजाब के अन्दर आग लगा ? पिछले चार सालों के ग्रंदर राष्ट्र की स्थिति यह बनी । पंजाब जल रहा है, पंजाब में लोग मारे जा रहे हैं...

#### (व्यवधान)

AN HON. MEMBER; *This* is the maiden speech of the hon. Member. They- haven't got that much courtesy even.

थो कलाश पति सिथ : उपसभापति महोदय, पिछले एक साल से पंजाब में फैक्टरियां बंद हैं, फैक्टरियों में काम बंद दिखाई देता है। भारत के अन्य भागों से जो लीग वहां हैं वे लाख़ों की संख्या में वहां से भाग रहे हैं, मजदूरों का वहां से पलायत हो रहा है। केवल मजदूरों का हो पलायन नहीं हो रहा है, अगल बगल कहीं भो किसी बैंक में जाकर पता लगा लोजिये कि कितने लोग पंजाब से भाग रहे हैं, वहां से नागरिक भाग रहे हैं जो कि बहां सदियों से रह रहे हैं जिनकी पुण्त दर पुण्त पंजाब के अन्दर रही है. जिनका जन्मपंजाब में हुआ है, देश जिनकी जिदगो है और जिन्होंने राष्ट्र के लिये ग्रयने प्राण न्याछावर किये, एसे लोग पंजाब को छोड़ कर भाग रहे हैं। उनकी मांगों की चर्चा होतो है कि उनकी धार्मिक मांगों पर कोई झगड़ा नहीं है। अगर झगड़ा है तो नहरो पानी का है, चंडीगढ़ को लेकर है। लेकिन मुझे आण्चयँ लगता है यह देखकर कि कभी भी सरकार ने अपनी झोर से यह घोषणा नहीं की कि इन एक, दो, तीन, इन मांगों को

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े सरकार स्वीकार कर रही है और इस मांगों को कर्तई किसी भी कीमत पर सरकार स्वीकार नहीं करेगी । चंडीगढ़ के बारे में सरकार मुंह नहीं खोल रही है, नहरी पानी के बारे में सरकार संह नहीं खोल रही है। बोडे से उग्रवादी तत्वों की मांगों का आवरण ले रही है। इन मांगों के ऊपर सरकार की क्या प्रतित्रिया है ? सरकार को घोषणा करनी चाहिए कि सरकार कौन से कदम उठाने जा रही है लेकिन सरकार इस पर मंह नहीं खोल रही है । लगातार समाचार-पत्नों में पढ़ने को आता है कि जब यह प्रक्ष झाता है तो उसमें विरोधी दलों की उछाला जाता है। इतनी बड़ी समस्या पंजाब के अंदर है, वहां पर आग लग रही है, लोग मारे जा रहे है लेकिन सरकार कुछ नहीं कर पा रही है। मैं जानना चहता हं कि और वितनी हत्याओं की प्रतिक्षा कर रही हैं और कितने निर्दीषों की जान जाने की सरकार प्रतीक्षा कर रही हैं। सरकारको खलकर घोषणा करनी चाहिए कि हमने एक, दो, तीन, चार इतने कदम राष्ट्र के हित में, राष्ट्र की एकता के लिए और पंजाब में शांति की स्थापना के लिये उठाये हैं और उस पर अगर वह विरोधी दलों को आहवाहन दे तो बात समझ में आग सकती है । मैं पूछना चाहता हं कि सरकार ने किन कदमों को उठाने के बारे में विरोधी दलों का आहवाहन किया है ग्रार विरोधी दलों ने उसको स्वीकार नहीं किया है। वात्ती के लिये बुलाया जाता है लेकिन वात्ती टूट जाती है, बात्ती शह होती है आंर वीच में हत्यायें होती हें झौर अचानक वात्ती टूट जाती है। हिट लिस्ट बनती जा रही है । क्या है यह हिट लिस्ट ? इस प्रभुतासम्पन्न देश में केन्द्रीय सरकार के नाक के नीचे कौन हिट लिस्ट बना रहा है ? कभी-कभी बात आती है कि इसमें विदेशीयों का

## 195 Be. Clarification of statement made by

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### किलास पति मिम्र श्री ]

हाथ है, कभी-कभी कहा जाता है कि उनको देनिंग दी जा रही है। ऐसी गोलमाल बात करने से किसी भी सरकार का कत्तेंब्य पूरा नहीं हो सकता है। क्या सरकार के पास गुप्तचर विभाग नहीं है, क्या उसके पास कोई सल नहीं है, कोई साधन नहीं है जो कि इस बात का पता लगा सके कि उसमें किसका हाय है। केन्द्र सरकार से लेकर सूब की सरकार जिस के हाथ में हो वह क्या यह पता नहीं चला सकता है कि इसमें पीछे किसका हाथ है, कौन लोग हैं जो इसके पीछे हैं और जो टेनिंग सेंटर हैं वे ट्रेनिंग सेंटर कहां जल रहे हैं। अगर टेनिग सेंटर 큥. तो उसको वह चलाने वाला कौन है। ग्रगर यह खोल कर सरकार राष्ट्र के सामने नहीं रख सकती तो इसीलिए प्रारम्भ में मैंने कहा था कि ऐसी सरकार को एक क्षण भी राहने का ग्राधिकार नहीं है । ग्राप किस किस को प्रन्धेरे में रखना चाहते हैं। 1982-83 से ग्राप श्रन्धेरे में रखे हए हैं। पंजाब को अंधेरे में रखे हुए हैं । ग्रगर यह कार्यंबाही चलती रही तो पंजाब ही नहीं जलेगा हिन्द्रस्तान के अनेक अंग जहां पर ज्वालामुखी भीतर ही भीतर सुलग रही है, भभक रहा है, सब जगह-जगह यह ग्राग फैल जाएगी । क्या पुरे भारत के अन्दर ग्राप आग लगाना चाहते हैं, चारों तरफ ग्राग फैलाना चाहते हैं? भारत माता के लिए इस देश के लिए इस राष्ट्र के लिए या तो आप ऐसा कदम उठाएं कि तीन दिन के अन्दर पूरे देश को विश्वास हो जाए कि आप इस परिस्थिति को सम्भाल सकते हैं, आप भौर आगे हत्याएं होने से रोक सकते हैं, लेकिन अगर करोड़ों-करोड़ों के दिमाग में यह जलता रहा सड़क पर चल रहे हैं हत्या हो गई, ट्रेन में चल रहे हैं, हत्मा हो गई, बस पर बिठें हुए हैं रास्ते

में रोक कर के हत्या कर दी जाएगी। एक, दो, तीन, चार लगातार इतनी घोषणाए होने के बाद भी बसों में हत्याएं होनी एक रहीं हैं ? क्या रेलवे स्टेशनों का जलाना रुक रहा है ? क्या गोदामों को जलाना रुक रहा है ? क्या सरकारी संस्थाओं की करोडों की सम्पति का नष्ट होना रुक रहा है ? कौन सा ग्रराजकता का काम है जो आपके बार-बार घोषणा करने के बाद रुक गया है ? स्वराष्ट्र भन्तो यहां बैठे हैं दुर्भाग्य यह है कि प्रधानमन्त्री जी मौजद नहीं हैं । मैं चाहता था कि प्रधानमन्त्री महोदया भी यहां रहती तो ज्यादा अच्छा रहता । इतना बड़ा गहरा राष्ट्र का सवाल है में जानता हं कि हमारे स्वराष्ट्र मन्त्री की सीमा क्या है। कुछ ज्यादा वर्णन में नहीं जाना चाहता लेकिन सूत जिसके हाथ में है जिस सुत के इणारे के ऊपर केन्द्रीय सरकार के सारे मन्त्री हैं राज्य मन्त्री नाच रहे हैं जो इस सुन्न के धार हैं उनको इस समय संदन में रहना चाहिये था भीर सदन को आश्वासन देना चाहियेथा कि वह क्या कर रहे हैं ? गढ़ागढ़ाया जवाब आता है, भाषण होता है यहां आ कर वक्तव्य दे दिया गर्या । वह समाचार-पत्नों में छप गया । एक तरफ समाचार-पत्नों में छपा और दूसरी स्रोर वहीं पर वस रोक ली गई, वीस उग्रवादी बस के ऊपर सवार, यात्रियों को अन्दर से खींच कर इत्या करने में लगगये । कीन किसी को गोली मारता है, कौन मारा गया, यह ताता लगातार चलता हम्रा दिखाई दे रहा है । उपरभापति महोदय, इस प्रकार से राष्ट्र जिन्दा नहीं रह सकता है, इक प्रकार से देश की अखंड़ता नहीं चल सकता है, इस प्रकार से भारत को बाजावा अक्षण नहीं रह सकतो है। मैं फिर आग्रह करना नहीं चाहता है कि आपके अन्दर यह हिम्मत नहीं है कि आप खोल करके यह घोषणा करें कि एक-दो-तीन-चार यह कदम हम उठाने जा

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रहे हैं, राष्ट्र तो आप सम्मालने जा रहे हैं, इसके बाद एक भो हत्या नहीं होगी,सारी हिट लिस्ट बेकार हो जायेगी, पंजाब के खेतों पर आग नहीं लगेगी, पंजाब के कल कार-खाने बन्द नहीं होंगे, देश को प्रगति में अगली कतार में खड़ा रहने वाला पंजाब अब वह भारत के पिछड़ेपन का उदाहरण लेकर के खडा नहीं होगा । अगर हिष्मत है तो इसकी घोषणा करिये और यह घोषणा करने में आज भी आप असमंजस में हैं, अक्षम हैं तो भगवान के नाम पर, राष्ट्र के नाम पर इसी समय आप आसन से हट जाने के लिये कदम उठाएं । इतना आग्रह कर के मैं अपनी वात समाप्त करता हं ।

थी बीरेन्द्र वर्मा (उत्तर प्रदेश) : शादरणीय उपसभापति महोदय, कल गृह मंत्री जी का स्टेटमेंट मैंने बड़े ध्यान से सुना । नेरेणन आफ फैक्ट्स जो उन्होंने दिया है उसमें तो उन्होंने अपना और माननीय सदस्यों का समय ही नष्ट किया है क्योंकि जो उन्होंने नेरेशन किया है वह तो सभी ग्रखबारों से, आज इंडिया रेडियों से, समाचारपतों से मिल ही जाता है। उन्हें ऐसे स्पेसेफिक ग्रौर डेफिनेट स्टेप्स बताने चाहियें थे कि यह हम ले चुके हैं और यह हम आगे लेने वाले हैं। 21 मार्च, 1984 को जो उनका स्टेटमेंट हम्रा या उसके बाद ग्रव तक जो उन्होंने ग्रपने स्टेटमेंट में बयान दिया है उससे यह जॉहिर होता है कि दिल्ली में अथवा पंजाब से हरबंश सिंह मनचन्दा, हरवंस लाल खन्ना, डा० वी० एन० दिवारी, श्री इन्द्रपाल जो गप्ता ये सब महान हस्तियां हमारे बीच से चली ही गयीं ग्रीर प्रीप्लान्ड वे में जिस प्रकार 39 रेलवे स्टेशन्स में झाग लगायी गयी है, एक रात्नि में विभिन्न जिलों में इसने मुझे दुख है कि हमारे देश के ग्रीर प्रदेश की सरकारों के इंटेलाजेंस विंग सर्वथा नाकामयाब रही हैं। प्रधानमंत्रो जी कल मंडी से बोल

रही थीं। फिरोडपुर में कल क्या हआ। एक एयर फोर्स के आफिसर का करल कर दिया गया और कुछ ही दिन पूर्व उसके चाचा का यहां करल हुआ। था । यह रोजाना का काम है, बैंकों में डकैती, खलेखाम दकानदारों की लट, प्रतिष्ठित व्यक्तियों का रूफाया करना और प्रधान मंती जी ने कहा है कि हम स्टर्न एक्शन लॅंगे, जिसको कि हम बताना नहीं चाहते कि क्या लेंगे। पब्लिक इसमें इंटेरेस्टेड नहीं है कि क्या एक्शन लेंगे लेकिन पिछले दो सालों से यदि कोई भी स्टर्न एक्णन ले लेते तो जनता में आपके प्रति. आपकी स्टेट गवनमेंट के प्रति विश्वास स्थापित हो जाता, तब हम समझते कि आप कोई स्टर्न एक्शन लेगे की क्षमतः ्रखते **ž** 1

मान्यवर, यह प्रधान मंत्रों जो ने स्वयं स्वीकार किया है कि पंजाब की स्थिति एलामिंग है । यह भी उन्होंने स्वोकार किया कि गोल्डन टेम्पूल में सिचएणन एक्सप्लोसिव और ग्रिम है। मुझे तो ऐसा लगता है कि जैसे एक मिसाल मशहर है कि ज्यों ज्यों दवाई की, मज इब्रहा गया, तो आपने क्या दवाइयां कीं कि रोजाना मरते चले जाते हैं और स्थिति नाकाब में है। अकेके वहां नहीं सारे हिन्दुस्तान में लालेसनेस दढी है । मैं एक मिसाल देता हूं। आप भी और हम सब जानते हैं कि पहले जमाने में सब्जी थो से बनती थी रेकिन आज राज्जो से घी बनता है। पहले घी से सब्जी बनती थी लेकिन आज रब्जी से घी दनता है । पहले जमाने में अब से 5--6 साल पेक्टर गंडे पुलिस से डरते थे, दर्भाग्य है कि श्राज पुलिस गुंडों से डरती है क्यों ? क्योंकि गंडों को पोलिष्टिकल पैटोनेज मिलता है । जहां गंडी वरो पोलिटिकल पैटोनेज मिलेगा वहां मान्ति और व्यवस्था स्थापित न आप कर सकते

## [श्रो वोरेन्द्र वर्म]

न और कोई गवनमेंट कर सकता đ है। स्थिति वदतर और खराब होतो चली जायेगी । तो इस प्रकार मान्यवर, ग्राज दिनदहाड़े रोजाना करल होते লা रहे. है, बूटें होती जा रही हैं। लोगो के पास अनल।इसेंस्ड आम्स हैं। जितने लोगों के पास लाइसेंस्ड म्राम्स थे वे तो शायद रखा लिये गये होंगे लेकिन जिनके पास घनलाइसेंस्ड ग्राम्सं हैं उनकी क्या कोई संख्या पंजाब में है ? वैसे तो सारे देश में अनलाइसेंस्ड आर्म्स हैं ग्र**ौर** इसलिये लालेसनेस बढ़ती चली जा रही है। लेकिन जहां इतनी बड़ी तादाद में अनलाइ-सेंस्ड ग्राम्स हों, विदेशों के भयंकर किस्म के हथियार भी यहां पर उपलब्ध हों तो क्या होगा? इसको चेक करने में न ग्रापके इंटेलिजेंस विंग ग्रीर न सरकार किसी भी दशा में सफल हो पाई है ऐसा मैं महसूस करता हूं।

मान्यवर, सभी यह कहते हैं और प्रधान मंती जी ने भी यह कहा है कि विरोधी दलों को दलगत भावना से ऊपर उठकर कार्य करना चाहिये। आपने भी कल कहा कि यह राष्ट्रीय समस्या है। मैं स्वीकार करता हं कि यह राष्ट्रीय समस्या है और सभी दलों को चाहे वह कॉग्रेस दल हो या विरोधी दल हो, इसको एक राष्ट्रीय समस्या समझकर इसको हल करने में योगदान देने का प्रयास करना चाहिये । लेकिन मान्यवर, आप यह कह देते हैं कि दलगत भावना से उठकर सभी विरोधी दलों को काम करना चाहिये । जैसे कि विरोधी दल ग्रब तक केवल दलगत भावना के मातहत ही काम करते रहे हैं और उनमें ना राष्टीय हित है ग्रीर न देश प्रेम है ग्रौर जो कुछ वह करते हैं, वह कहते हैं या करेंगे, वह दलगत भावना के माघार पर करेंगे ।

मान्यवर, विरोधी दख के लोगों का शौर मेरो सिख लोगों से भी बातचीत हुई है, उनका क्याल है कि म्राज पंजाब को समस्य। क इल केवल चुनाव में लाभ उठाने के लिये नहीं किया जा रहा है ।

तो भ्रापने दलगत भावना से ऊपर उठकर विरोधी दल के लोगों को काम करने के लिये भ्रपील की है, परन्तु विरोधी दलों के लोगों भ्रीर बहुत से सिख लोगों का यह ख्याल है कि सरकार ढारा उस मामले को लिगर आन किया जा रहा है, जिससे कि चुनाव के लिये लाभ उठाया जा सके।

इसी प्रकार से ग्रसम की समस्या भी हल नहीं हो सकी है। जो चुनाव वहां पर हुए हैं, वह भी एक मजाक था ग्रौर मजाक समझा जाएगा ग्रौर वहां भी जवरदस्ती जिस प्रकार से मामले को दवाने की कोशिश की गयी है, लोगों की भावनाग्रों की कद्र नहीं की गयी, उसी ही प्रकार ग्राज भी केन्द्र की सरकार ग्रौर प्रदेश की सरकार परेशानी में पडी है ग्रौर पड़ी रहेंगी।

सवाल यह उठता है कि क्या आप इंस समस्या को हल कर सकेंगे क्योंकि न पंजाब की समस्या हल हुई है और न असम की समस्या हल हुई है। पूरे देश में लालैसनेस फैली हुई है। प्रतिदिन प्रधान मंत्री जी भी और राजोंव गांधी जी भी, या तो प्रधानमंत्री की तरफ से या अपनी तरफ से कहते हैं कि विदेशियों से देश पर हमले का खतरा है।

तो ग्रगर देश के मामले में सरकार ग्रसफल है, पंजाव में श्रकालियों की समस्या की हल न कर सकी, तो क्या देश की सरकार विदेशी हमलों से इस देश की रक्षा कर सकेगी? जनता को तो श्रव शक होने लग गया है।

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यह भी कहा जाता है कि प्रकाली दल कण्ट्रोल खो चुका है, उसके लीडर्ज कण्ट्रोल खो चुके हैं। पर मैं तो कहता हूं कि कण्ट्रोल आप ही का कहां है ? मुझे तो ग्राप का भी कण्ट्रोल कहीं नजर नहीं पड़ता । यह परि-स्थिति हमारे और ग्रापके सामन है !

सान्यवर, प्रेस-से भी प्रधान मंत्री ने अपील की है-यह मनासिब बात है कि प्रेस का रोल बहत कंस्टक्टिव होना चाहिये देश के हित में । पंजाब की समस्या देश के-लिये चुनौती है, इसलिये उनका रोल कंस्ट्रक्टिव होना चाहिये, लेकिन अगर सरकार फेल हो रही हो पंजाब के मामले में, तो सरकार की असफलताओं की चर्चा तो उन्हें करने का अधिकार है हो । ग्रगर इस सामले में वह लिखें तो शायद बरा माना जाएगा । मैं सानता हं कि प्रैस का रोल कंस्ट्रक्टिव तो जरूर होना चाहिये, लेकिन इसके साथ ही साथ वह असलियत के ऊपर भी प्रकाश डालें जिससे स्थिति न बिगडे। सरकार कुछ ग्रीर अधिक सतर्क हो, कोई ठोस निर्णय ले, ठोस कदम उठाये, यह भी मेरा आपसे निवेदन है कि इस तरफ आप घ्यान दें। प्रधान मंत्री जी ने कल ही यह कहा है कि जो एक्सप्लोसिव और ग्रिम सिचएशन धकाखी दल में गोल्डन टैम्पल में पैदा हो गयी है, तो वह एक उनका इंटरनल एफैयर है, तो मैं नही सम-झता कि यह इंटरनल ग्रफैयर कैसे है---ग्रगर एक भाई दूसरे भाई को मार देता है या यदि निर्दोष सादमी का करल होता है. तो यह कैसे उनका घरेल मामला है ?

क्या सरकार हाथ पर हाथ रखकर बैठो रहेगो ; क्या सरकार नहीं सोचेगी कि शांति और व्यवस्था बनाये रखने में उनका भी कोई फर्ज है ? सरकार का यह कहता मैं विस्कुल अनुचित स्रोर गैर-मुनासिव समझता हूं कि यह उनका इंटरनल अफैयर है । पंजाब में रोजाना निरंकारियों का दिन-दहाड़े कत्ल होता है दिन दहाडे दुकानदार लटे जाते हैं.

दिन-दहाई होम गार्ड्स की राइफलें छीनी बाही हैं, सी० धार० पी० एफ० के साथ एन-काउन्टर्ज होता है, यह रोजाना का सामला तो इसलिये इन मामलों में बन चका है। भापको कुछ करना पड़ेगा। मेरी दुष्टि से, मान्यवर, इस इश में पांच पाटियां-केन्द्र झीर प्रदेश की सरकार, वहां की जनता और उस जनता में झकाली हैं, सिख लोग हैं, हिंद हैं और दूसरे आदमी भी हैं। इसके अलावा मान्यवर, सभी राजनैतिक पार्टियां, दुसरे सम्बन्धित प्रदेशों का हित भी है झौर एक प्रेस है-पांचों को कान्फीडेंस में लें, पोलि-टिकल पार्टीज को काम्फीडेंस में लें। सब समझते हैं कि यह देश का इश है, कोई दलगत भावना के आघार पर काम नहीं करता । इस प्रकार का एक्यूजेशन उचित ग्रीर मना-सिव नहीं है । आज झावश्यकता है रचनात्मक भमिका निभाने की । सभी पोलिटिकल पार्टीज इस बड़ी समस्या के सोल्यणन में रचनात्मक भूमिका श्रदा करें। माप एक्सपेक्ट करते हैं सारी पोलिटिकल पार्टीज से और सारी पार्टियों का फर्ज है कि आपको सहयोग दें इस राष्ट्रीय समस्या को इल करने में। मैं समझता हं कि जो धम से संबंधित मांगें हैं जो राष्ट्र के घहित में न हों, धकाली दल की ऐसी मांगों को स्वीकार कर लेना चाहिये अविलम्ब और जो राष्ट्रीय हित में नहीं हैं उन को स्टिक्टली रिजेक्ट करें। ग्रीर जो स्टर्न एक्शन लेने की घोषणा प्रधान मंत्री जी ने की वह आप हमें न बताएं, करके दिखाएं। जब हम छोटे थे तो सुना करते थे कि जो गरजते हैं वह बरसते नहीं और जो बरसते हैं वह गरजते नहीं । स्राप गरजें नहीं बरसें। अगर आप गरजते रहे तो न पंजाब की समस्या को हल कर सकेंगे और न देश में ग्रपने प्रति विश्वास पैदा कर सर्कोंगे. न देश में शांति और व्यवस्था स्थापित कर सकेंगे। इन शब्दों के साथ मैं ग्राप से निवेदन करूंगा, मानतीय होम मिनिस्टर साहब से, आपके माध्यम से कि देश की इस राष्ट्रीय लगस्या के सोल्यशन में सभी राजनीतिक दलों का

## [आ बोरेन्द्र वर्मा]

सहयोग प्राप्त करें, जनता का सहयोग प्राप्त करें, ग्रापनी इन्टेलीजेंस विग को सदढ करें और इस बक्त की चेण्टा करें कि धापके प्रति विश्वास पैदा हो जाय और देश के विकास, देश के व्या पार और देश के व्यवसाय को जो नुकसान पहुंचा है वह समाप्त हो जाय ।

श्री दरबारा सिंह (पंजाव) : डिपुटी चेयरमैन साहब. मैंने पहली स्पीच तो नहीं सनी । लेकिन पंजाब की हालत को बताने के लिये मझे कछ बात चाहिये क्यों कि जब तक हम इसकी बैंकग्राउन्ड को नहीं समझ पायेंगे, हम सिस्लीड हो सकते हैं इन तमाम स्पीचेज से। इसलिये मझे उम्मीद है कि आप मझे इसके लिये भी बक्त फरमायेंगे ।

ेयह प्राब्लम डिमांड्स की कैसे आयी धाज जिसका जिन्न है कि उनकी डिमांड्स मान लेनी चाहिये। कौन सी डिमांड्स थी जो उन्होंने पेश की हैं। 1980 में जब ऐज चीफ मिनिस्टर मैंने सम्भाला तो उस वक्त से एजीटेशन्स शरू हए। कई किस्म के एजी-टेशन्स थे-मैं उनका जिन्न नहीं करना चाहता-- 10-12 एजीटेशन शुरू किये । सबमें गसफल हुये वह, कामयाब नहीं हो सके। तो यह उनका माखिरी हथियार था कि हम गुरुद्वारे से मुवमेंट चलायें जिस से हम शायद सफल हो सकें अपनी बात मनवाने के लिये। उस बक्त तक उनके सामने कोई बात नहीं थी सिवाय इस बात के कि हम ने डोमिनेशन हासिल करनी है पंजाब में श्रौर पंजाब में भ्रपनी सरकार बनानी है और इस के लिये कांग्रेस के खिलाफ जो भी एलीमेंट्स हैं जनसे हमें बेशक समझौता करना पड़े। इस बात के लिये उनकी कोशिश थी और उस कोशिश में उन्होंने अपना बहत जोर लगाया । बेकिन जब मडम प्राइम मिनिस्टर, कप्रो एक जगह है वहां गई, और उन्होंने कहा कि पथावं में जो पानी का मसला है उसके बारे

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में मैं यहां कहने आई थी-7-8 लाख आदमी इकट्ठे हुए-उन्होंने कहा कि पंजाब का कोई इलाकां शुप्क नहीं रहेगा। उसके बाद वहां से नाकाम होने पर वह ममुतसर चले गये क्योंकि बहां इक्तिसादी तौर पर हर चीज का प्रबन्ध था। तो गरुदारे से उन्होंने यह मुबमेंट चलाया। जहां तक मुवमेंट करने वालों का ताल्लूक है वह तो उसे शांति से चलाते रहे । कुछ गड़बड़ी की उन्होंने पहले पहल, लेकिन श्रब वह कुछ देर के लिये जाते हैं और फिर वापस था जाते हैं और उनका रुटीन बना हम्रा है। खेर में उसकी बात नहीं करता, लेकिन में अर्ज करना चाहता हं कि यह पिछले तीन साल लगातार उनकी अपनी सरकार वहां रही ग्रीर उसमें जनसंघ का भी हाथ था । वह बाद में निकल गए, कुछ अरसे के बाद आपस में कुछ फर्क पडने से। लेकिन उनकी हकमत ने एक दफा भी, जबकि केन्द्र में उनकी मर्जी की सरकार थी, कोई एजीटेशन नही किया । न ही कभी अपनी कोई डिमांड उन्होंने पेश की कि हमें यह चाहिए या पंजाब को यह चाहिए । सिर्फ यहा दो मिनिस्ट्रीज ले कर उन्होंने म्रपना गुजारा किया धौर वहां पर ग्रपनी सरकार चलाते रहे और इसी बात पर इत्तिफाक किया कि उन्होंने कांग्रेस वालों को कैंसे तंग करना है और उनके खिलाफ कैसे केसेज बनाने हैं और कैसे रिपोटस तयार करनी हैं। इस काम में ही वे लगे रहे । इसी तरह से केन्द्र में भी वे बही करते रहे । हमने उनकी तरफ ध्यान नहीं दिया । जब तक मैं पंजाब मे रहा हूँ इसका अंदाजा आप डेवलपमेंट के हिसाब से लगायें कि वहां एजीटेशन भी होता रहा, लेकिन में दावा करता ह कि सरकार ने उस समय भी जहां तक डेवलपमेंट का ताल्लुक है, सब से प्रब्बच काम किया है । भले ही महिकलात

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# 205 Re- *Clarification of* [2 statement *made by*

हमारे सामने रही हों, वहां एजीटेशन चलते रहे हों, वहां यह सब होता रहा और इस से वह बहुत परेशान हुए और उस परेशानी के लिहाज से उन्होंने उस ज़िस्स्यत से इमदाद ली जो ग्राज भी उन पर हावी है। मैं समझता हं कि उस की कैनोपी के नीचे उन्होंने काम किया और प्रेशर यह रखा गया कि यह एक्सटीमिस्ट एक्टिविटीज हो रही हैं इस लिये हमारी डिमांड्स पूरी कर दो । मैंने कहा कि 3 साल लगातार यह एजीटेशन चलता रहा और अपनी शरफ से उन्होंने कोई ऐसी डिमांड नहीं रखी जो उन की 45 डिमोइस में से एक भी हो । उन्होंने सब छोड़ दिया । मैंने कहा कि आप सेंटर से बात करना चाहते हैं तो करें। मझे रास्ते में कोई रुकावट नहीं है। अगर कोई रेशनल डिमांड हो ग्रौर ग्राप उसे ठीक से रख सक तो प्राइम मिनिस्टर उसको मानने के लिये तैयार हैं। चुनांचे यह फैसला हुआ कि जो उन्होंने रिलीजस डिमांडस् रखी थो, में कहता हं कि वे तमाम की तमाम उनकी मंजूर हुईं । लेकिन उनके लिए वह तैयार नहीं थे और इसलिए उसको फाड कहा । आम तौर से अगर मैंने कोई डिमांड रखी है और वह पूरी हो गई है तो मुझे उसके लिए शुक्रिया अदा करना चाहिए । उसके लिए दूसरी पार्टी को श्रेय देना चाहिए । उसकी तारीफ करनी चाहिए । लेकिन उसके बजाय उन्होंने उसको फाड कहा । लेकिन प्राइम मिनिस्टर ने उसके बावजूद कहा कि अगर कोई दूसरी डिमांडस हों तो उनके लिए भी आप हम से बात करें। उन्होंने बात की । जो बात करके यहां से जाते थे वहां जा कर उसके खिलाफ काम करते थे। जितनी बातों का यहां फैसला हुआ है वहां जा कर उसके खिलाफ काम किया और कुछ डिमांड्स उसके साथ और लगा कर

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दीं । मैं यह कहता हूं कि भान-दपुर साहब के रेजोल्युशन के बारे में जो कहा जाता है, उसकी डिमांड उसमें नहीं थी। जब सरकारिया कमीशन बना तो उन्होंने यह कहा कि हम मानते हैं कि वह ठीक था। उन्होंने कहा कि "वी यैंक िदि प्राइम मिनिस्टर फार दी एष्वाइंटमेंट आफ सरकारिया कमीझन" और झपनी वात रखने के लिए हर किसी को यह हक है कि वह कमीशन के सामने जाय । इंटर स्टेट रिलेशनशिप कैसी रहनी चाहिए इसके लिए उनको चाहिए कि वे अपने आर्गमेंट दें और इसके लिये कमीखन ने ग्रपना एक क्वेश्चनायर भेजा है। उनको चाहिए कि वे उसका जवाब दें। लेकिन जब वे आखिर में गये हैं तो जा कर कहा कि जब तक आनन्द पुर साहब का रेजोल्यू शन इंप्लीमेंट नहीं होता, हम कोई बात नहीं करेंगे । यह पहले माने फिर उसको उन्होंने तोड़ा । इसमें उनकी इंटर्नल कटुंडिक्शन है जो उनके रास्ते में रुकावट है क्योंकि भिडरावाला उन पर हावी है। उन्होंने खुद उसको पाला-पोसा ताकि वह अपनी एक पोलिटिकल ताकत बना सके उस कोशिश में सारी ताकत उसके हाथ में चली गई और वे फालत खड़े रह गए । वहां पर तीन गुप्त बनी हुई हैं, में उनका नाम नहीं लेना चाहता हं। एक बार करता है, दूसरा उसको काटता है। तीसरा कहता है कि आप बयान पहों । कोई कहुता है कि ये कांग्रेस से मिले हुए हैं । चैयरमन बिल्कूल स्पष्ट रूप से साहब, म कहना चाहता हूं कि हम हिन्दुस्तानी पहले हैं, उसके बाद हमारे सूबे की बात आती है। मुझे यह पता नहीं है कि किस हैसियत में हम यहां बैठे हैं? हैसियत हमारी एक है । हम हिन्दुस्तानी । पजाच हिन्दुस्तान का हिस्सा हिन्दुस्तान पंजाब का हिस्सा नहीं ।

### [श्रो बोरेन्द्र वर्मा]

हर सुबा यह कहे कि हमें अलहदा होना है, तो यह ठीक नहीं है। मैं मार्टिकिल 25 का जिन्न नहीं करता, लेकिन कम्यू-निजम की बिना पर उसको तोड़-फोड़ करने के लिए लाया जा रहा है । जब उसकी डिटेल श्रायेंगी तब पता चलेगा कि सौर में सर्ज करूंगा । लेकिन वह पहले जो उनकी डिमांड्स हैं, दी थीं । एक तो थी चंडीगढ़ पंजाब को को मिलना चाहिए ग्रौर उसके साथ साथ पानी का मामला सुलझना चाहिए, उनको पानी मिलना चाहिए । यह टायब्यल को दे दिया जाय । प्राइम मिनिस्टर ने कहा कि ट्राब्यूनल को दे देते हैं, मान लीजिए । लेकिन वे नहीं माने । जहां तक चंडीगढ़ का सवाल है, उसमें हरियाणा भी शामिल है क्योंकि चंडीगढ बना था तो वह জৰ यनाइटेड पंजाब के लिए बना था। जब पंजाब चंडीगढ को जाता है तो वह उसके बजाय कुछ मांगता है । ग्रगर उसकी खानबीन की जाएगी, ग्रमर उसका कहीं हल होना है तो कुछ ले दे कर होगा । लेन देन तब हो सकता है जब इदं-गिर्द आकर बैठें । वहां पर जब महर हुए तो से मीटिंग से उठकर वे मेरे यहाँ लोग चले गये झौर कहा कि उनको शान्त करके वापस आयेंगे । कोई फिर वापस नहीं झाया । प्राइम मिनिस्टर ने कहा कि हमारे दरवाजे खुले हुए हैं। लेकिन उन्हों ने माने के बजाय और चीजें ग्रहितयार कर लीं। जैसे हमारे ग्रपोजिसन के दोस्तों ने कहा कि अकाली दल का एक संबाग है, भिडरावालां को उसके लिए सारे सिखों का नाम नहीं लेना चाहिए । सारे सिख ऐक्सट्रीमिस्ट्स नहीं हैं, सारे सिख ग्रकाली दल में भी नही हैं। बहत कम हिस्सा ह जो अकाली दल में हैं। सारे सिख उसमें तही हैं, ! लेकिन कछ अखबार वाले अपनी जाती दुश्मनी"

#### Minister' of H. A. on 23rd April re. Law and order in Punjab

मिकालने के लिए, कुछ जमजा लेने के लिए भी ऐसा लिखते हैं, कुछ ऐसी चीजें भी करना चाहते हैं जिनसे देश में खलबनी हो । बह ऐसी बार्ते लिखते हैं जिनसे प्रवोकेशन आये । में उस पर ज्यादा नहीं कहना चाहता, में अर्ज करना चाहता हं कि अपर दूसरी डिमांड्स थीं तो दूसरी डिमांड का फैसला करने के लिए प्राइम मिनिस्टर ने कहा, वह क्यों नहीं आये ? वह डरते हैं। उनसे पूछो जो जेल में हैं तो क्यों हैं ? बाहर जा सकते हैं, क्यों नही ग्रपनी पार्टी को काब करते ? सबसे मुक्लिल इस सरकार की यह रही है कि वहां पर गोल्डन टैम्पल हे, गुरुद्वारा हैं। जो भी झादमी इस हिस्टी को जानता है, पुलिस वहां दाखिल नहीं हो सकती, यह नहीं है कि कायदे कानून के मुताबिक दाखिल नहीं हो सकती, लेकिन उस रिलीजन मुकाम में कोई जाना नहीं चाहता । जितनो खराबियां वे कर रहे हैं वह सब इरिलिजस बातें कर रहे हैं, लेकिन फिर भी इंदिरा गांधी ने यह कभी नहीं कहा कि हम उसकी प्यरिटी को खराब करना चाहते हैं। यह कौन है, इसका इल्जाम किस पर आता है? इसका इल्जाम उन्हीं लोगों पर आता है जो ग्रन्दर बैठकर हर चीज करते हैं। में कहता हूं कि "ट्रिब्युन" ग्रखबार ने म्राठ इल्जाम उन पर वहां लगाये हैं। मुझे शर्म आती है यहां आपको कहने में। मेरी बहनें यहां वैठी हई हैं । जो इल्जाम उसमें लगाये गये हैं, घ्रगर ऐसी बातें मौजूद हैं तो यह बहुत गलत हैं । इर्रिलिजस काम वे लोग कर रहे हैं। ष्ठम उन इर्रारलिजस चीजों को बचाने के लिये ताकि कोई फ्लेयरअप की बात न हो जाए, हम उसको निपटाना चाहते हैं, म्रापने ढंग से इसके लिये कोशिश कर रहे हैं। यह कहा जा रहा है जो हत्याएं हो रही हैं आप रोक नहीं सकते । मुझ पर भी हमले हुए हैं । कोई दोस्त यह भी कहता होगा कि क्यों हमला हुआ।

#### 209 Re- *Clarification of [24 APRIL,1989]* statement made by

हसला उसी पर होगा जो किसी चीज को सीना तान कर कह सकता है कि यह खराब बात है या यह ठीक बात है। कुछ लोगों की जबान बंद है। जब द्राइपरटाइट की मीटिंग यहां हुई थी उसमें सव पार्टी के आदमी थे, मैं भी उसमें था । कोई फैसला नहीं करता है। टाइपरटाइट की मीटिंग सारे दिन होती है तो मैंने हो आखिर में यह कहा अगर आप का फैसला इसी तरह से होता है तो मैं चीफ मिनिस्टरशिप से इस्तीफा दे देता हं। आप फैसला कर लोजिए । प्रोब्लम किसी तरह से दूर होनी चाहिए । हम यह देखते हैं कि देश के ऊपर उनकी नजर नहीं जाती है, उनकी नजर जाती है अपने इन्ट्रस्ट के ऊपर । हर थोड़ी सी चोज के लिये लोग हमारी अपोजिशन करते हैं । जो लोग टेढे ढंग से इस बात के लिये लगे हुए हैं कि हालत और ज्यादा खराब हो में उनको कहना चाहता ह कि हम को देश को बचाना है। यह कहा जा रहा है कि प्राइम मिनिस्टर ख्वामखां पाकिस्तान का नाम लेती है । हमारे पास सबत मौजूद हैं कि पाकिस्तान की तरफ से असला आए हैं। ग्रसला किस प्रकार से आए हैं, मैं बताना चाहता हं कि हमारे और उनके दरमियान में कोई फर्क नहीं है, एक सड़क है । किसी कोने से भी कोई निकाल सकता है। यह हम चाहते हैं कि उसकी पकड़-इकड़ हो। यह भी है कि सी० म्रार० पी० एफ० ने अच्छा काम शुरू किया है। मैं समझता हं कोई जो किलर है उसको जाने नहीं देना चाहिये, उसको पकड़ा जाना चाहिये । कौन इसके खिलाफ कहेगा । ठीक साप कहते हैं लेकिन आप ही बताइये कि चलते-चलते एक आदमी चलकर आपके पास झाता है और मार कर भाग जाता है तो आप क्या कर सकते हैं । पुलिस तो बाद में आयेगी । जो वाक्यात हुए हैं बे ऐसे हैं जो स्टे कैसेज हैं । यह कहा

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जाता है कि वह हिन्दुओं को ही मारते हैं। वह शक्ल देख कर मारते हैं। उसी बंग से "प्रीत लड़ी" के एक नौजवान को मारा गया । उसका फेस दाढी से भरा हुआ था लेकिन उसके पोछे उसका भाई क्लीन शेव्ड का बैठा हुआ था जो स्कृटर चला रहा था, जब उसको मारने के लिये लोग ग्राए तो स्कूटर के पीछे बैठने वाले ने कहा कि यह मेरा भाई है। इसको मत म रो । लेकिन वह नहीं माने और उसको मार दिया । इसी तरह से वह क्लीन मेच्ड वाला जो था उसको भी दूसरी जगह मार डाला गया । मेरेपास पुलिस भी थी फिर भी ता मञ . पर हमला किया गया । एक म्रादमी सडक पर बम फैंक गया । 40-45 ग्रादमी उसमें जख्मी हए । मैं भी थोड़ा सा जब्मी हुन्ना लेकिन ग्रांगे भी मुझ पर हमला करने की कोशिश करते हैं बावजुद इसके कि मेरे पास पुलिस है। जो कोई म्रादमी पहले ग्रर्टक करता है पहले डिफेन्स की नहीं बल्कि आफेंस की बात आती है। वह अपना आफेन्स करके चला जाता है। ऐसे वाक्यात को रोकने के लिये हमने कुछ तजवीज दी हैं होम मिनिस्टर को और प्राइम मिनिस्टर को । भैं समझता हं कि उन पर अमल होना फुरू हुआ है धौर काफी हालात दुबस्त करने की कोशिश हो रही है। बहुत से बाक्यात हुए हैं जिन वाक्यात को न सिर्फ इस हाउस में बल्कि सारे देश में उठायेंगे । पंजाब के झंदर हिन्दू और सिख इकट्ठे रहना चाहते हैं। पंजाब के हिन्दू और सिख एक बुनियादी चीज हैं। जो नी गुरू हुए हैं, गुरू गोबिन्द सिंह ने जो वहां पर लोगों पर जुल्म हो रहे थे उनका मुकायला करने के लिये अपनी तलवार उठाई थी । उन्होंने कभी यह नहीं कहा कि सारा पंजाब यह दूसरे इलाके उनके कब्जे में अ जायं और वे ग्रापनी स्टेट बना लें। वे स्टेट बना सकते थे। उन्होंने बहुत।

#### 211 Re. Clarification of statement made by

### श्वी विरेन्द्र वर्मी

मुकाबले किये। उन्होंने जुल्मों का मुका-बला किया। उनके साथ हिन्दू, सिख ग्रोर मुसलमान भी थे। उनका सिपहसालार एक मुसलमान था, हिन्दू भी थे, सिख भी थे। सिखों ने ज्यादती की तो उनको भी उन्होंने नहीं छोड़ा बार दूसरों ने जुल्म किये तो उनको भाउन्होंने नहीं छोड़ा। वे माहते तो अपनें सल्हेनत बना सहते थे । लेकिन उन्होंने नहीं बनाई । इसलिये जब तक पोलिटिक्स ग्रोट रिलोजन को इकट्ठा दिया जाएगा और जो लोग इसके आदी बन गये हैं धोर जो हर चोज को पोलिटिक्स ग्रॉर रिलीजन के नाम से चलाना चाहते हैं वह चीज ग्रच्छो नहीं है । हम सब हिंदुस्तानी हैं । प्राज जरूरत इस वात की है कि पंजाव के अन्दर जो माग लगे हई है उसको बुझाया जाए । सव लोगों को इसमें हिम्मत होना चाहिये। यह सरकार ब्रकेलो क्या करे । लोगों में ग्रापस में बातचेत होना चाहिये। जो लोग हिन्दुस्तान को इकक्ट्ठा रखना चाहते हैं, जो इसके डिसइंटेब्रेग्नन को रोकना चाहत है, जो जात-विरादरो और दूसरो चेजों के नाम पर, कम्युनिटो के नाम पर झगड़ा पैदा करना चाहते हैं उनको हमें रोकना होगा, सब को रोकना होगा। सिख नेशन नहीं है। सिख एक कम्युनिटो है, हिन्दू एक कम्युनिटो है, मुस्लिम एक कम्युनिटा है। ये नेशन कैसे हो सकते हैं ? हम सबने मिलकर एक नेगन, बनाया है जिसका नाम हिंदु-स्तान है। हम फर्स्ट इंडियन हैं। हमारे पासपोर्ट पर लिखा होता है कि हम इंडियन नेशन हैं। लेकिन हम खुद नहीं कहते। जब हमसे कोई पूछता है कि भ्राप का क्या नाम है तो हम बताते हैं कि फलां नाम है। वह पूछता है कि आप कहां के रहने वाले हैं तो हम कहते हैं कि हम पंजाब के रहने वाले हैं। जब हमसे पूछा जाता है कि आपकी जात-विरादरों क्या है तो हम मंडियन नहीं कहते। हम कहते हैं कि हिन्दू हैं, मुसलमाउ हैं या सिख 🕻 । लेकिन हमारे पासपोर्ट पर इंडियव नेक लिखा होता है। पाछ-

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योर्ट हमें बताता है कि हम वन नेशन हैं। इस दन नेशन को जो लोग तोड़ना चाहते हैं, हम सब लोगों को उनसे कहना भाहिये कि ऐसा कभी नहीं हो सकता । केंब प्राइम मिनिस्टर ने कहा कि मैं नहीं मिलना चाहतः हं? आप सब लोग मिलें धौर ग्रपनं तजवीजें दें। वे हर वक्त मिलने के लिये तैयार रहते हैं। यह तो नही होना चाहिये, सबका दम घंट जाता है अगर थां भिडरावाले का नाम झा जाता है। कुछ लोग स्पीच देने में उरते हैं और कुछ कहने में डरते हैं। हमारे में भी कुछ लोग हो सकते हैं जो बोलने में डरते हों। उनको डर होत। है कि कहीं हमारां नाम भी हिट लिस्ट में न ग्रा जाय । बुजदिल रोज मरते हैं, लेकिन बहादुर एक दफा मरते हैं। हमको खुले दिल से कहना चाहिये कि हम एक नेशन हैं। इसलिये मैं सबसे मिलकर अपेल करना चाहता हूं श्रीर पपने प्रपोजीशन के मेम्बरों से बहुता चाहता हं कि आप यह न समझिये कि यह मामला सिर्फ यहीं तक हो। महदूद स्ट्रेगा। जब भाग लगती है तो स्नाग उकतो नहीं है। उसको ईंधन मिल जाता है तो झाग बढ़ती जाती है और तबाही का कारण खेनती है । यह भाग दूसरे सूर्वों में भी फैल सकती है और बहां भी सोसे भड़क सकते हैं । इसलिये धाप इसको यहां कंफाइन करने के लिए भदद कर सकते हैं। तमाम पार्टियों को इस बात में यकीन करना चाहिये कि हिंदुस्तान एक है, इसका डिसइंटेग्रेशन नहीं होना चाहिये। अगर हम इस तरफ कामयाबी के साग पर्लेंगे, सब मिलकर चलेंगे ग्रीर इस तरफ पूरा जोर लगायेंगे तो मेरा विश्वास है कि इमारी फोर्स ज्यादा है, एक्सटी-मिस्ट्स ज्यादा नहीं हैं, हम उनको ' रोक सकते हैं। इसलिये हमको मागे माना चाहिये मौर सबको मिल कर इस दिला मे कोणिश करनो चाहिये। हम इसके लिये तैयार हैं। आइये, मैं पंजाब जाने के लिये तैयार हं। सभी पार्टियां धपने दिल श्रीर **विमान** से यह बास निकाल दें कि वे किसी

मैंने ग्रापके सामने रखी हैं। मैं उसकी हिस्ट्री ब्रोर-बैंक-ग्राउ अपको दे सकता हं। इसके पोछे फयुडोलिज्म भी काम कर रहा है। फ्यूडज्स यह चाहते हैं कि हिंदू सिख सक्सेणन ऐक्ट उठ जाये ताकि बेटियो को जो जायदाद की जानो है वह बन्द हो सके। इस ब्रोर जो हैं ये लोग लगे हये है। वे चाहते हैं कि सरकारा ताकत भो हमारे पास आ जाये। क्योंकि आपने जो संलिग को थे। चेयरमैन साहब, उसको तोडा गया ग्रार तोड़ा इस ढंग से गया है कि जगर जो संलिग है साहे सत्तरह एवड को, जो मुकरेर की थो, वह तमाम बालक-बच्चों को साढ़े सत्तरह मिल सकता है। इन्होंने सं लिंग का सत्यानाश किया है, विसिएट किया है इन्होंने अपने तंन-चार साल के शासन के अन्दर । अंद भो चेजें हैं। वहां हमने डेवलपमेंट किया है, उन इलाकों में जहां अकाला अपने तोन साल के शासन में कुछ नहीं कर सके । वहां हमने एग्रो-इंडस्ट। लगाई हैं। मैं यह यहां के डेवलपमेंट की बात नहीं कर रहा ह, यह मैं इसलिये कह रहा हं कि हमारो मंशा यह था कि वहां पर लेबरर्स जायें। लेबरर्स अपनेत डिमांड्स तो कर सकते हं लेकिन वे हिन्दू-सिख-मुसलमान-ईसाई में नही बंटते । इसलिये हमने वहां बहुत जोर लगाया है ताकि यह जो कम्युनिलिज्म का जहर है वह किसी न किसी तरह से खत्म हो सकें। अगर आप सह-बोग दें तो यह प्रावलम दूर हो सकती है वरना घगर इसकी लपट बढ़ गई, शोले बढ़ गये तो जो आपको लागेगा, जो आप देखेंगे उससे ग्रापकी आंखें चोधियां जायेगी और **यह कभी न कभी हैरानी का बा**यस पदाकरेगा। इसलिये मैं आपसे अर्ज करना चाहता हं कि इस मसले को बार-**बार छेड़ने** के बजाय आगर आपके पास कोई प्रपोजल हो तो ग्राप प्राइम-मिनिस्टर धौर होम-मिनिस्टर को उसको दीजिये ताकि उसकें मताबिक इम बहस करकें

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एक पार्टी के झादमो हैं या किसी एक कम्युनिटो के झादमो हैं । सारे हिंदु-त्तान को झाप एक मानकर चलेंगे तो कोई रास्ता निकल झाएगा । हम सब के साथ चलने के लिए तैयार हैं । मैं मरने से नहीं डरता हूं । मरना किसी के बस में नहीं है, वह सिर्फ ईश्वर के बस में है ।

इसलिये डिप्टो चैयरमैन साहब, मैं यह ग्रर्ज करना चाहता हूं कि प्राडम मिनिस्टर के ऊपर कोई इब्तलाफ रखें तो रखें, लेकिन मुझे इसमें पूरा यक न है कि अगर कोई इस डिसइंटेग्रेशन को रोक सकता है तो वह शख्सियत हिंदुस्तान में, मौजुद है आर वे हमारो प्राइम मिनिस्टर हैं। बाकी लोग भा हो सकते हैं, लेकिन में किसो को मिनिमाइज नहीं करना चाहता इं। लेकिन हमारे मुल्क में सिर्फ वहो शख्सियत है जो हिंदुस्तान को एकता को कायम रख सकतो हैं। आप सब उनको सपोर्ट करें। म्रापका सपोर्ट से इसमें जल्दो कामयाबो मिल सकतो है। हमारे इदंगिर्द कोन-सा ऐसा मुल्क है जो इसको तोडना नहीं चाहता है ? अमेरिका से क्या निकलता है ? पाकिस्तान वाले क्या कहते हैं ? इन सब लोगों के बयान क्यों कहते हैं ? अमे-रिका वार्लों ने क्या कहा है ? वे उठाते हैं, उमाड़ते हैं। अगर बाहर की ताकतें भी लगी हई झौर में उनको हर ढंग से मदद कर रहो हैं, उन फोर्सेंज को, जो फोर्सेंज यहां तोड़फोड़ करना जाहती हैं, पावर के नाम पर तो उनको पावर नहीं मिलेगो । यह वे हासिल नहीं कर सकते । लेकिन वे तोड़-फोड़ करवा सकते हैं। लेकिन हमारे देश में भी ऐसी एलीमेंट्स मौजूद हैं जो कुछ न कुछ वहां से खैरात के तौर पर लेकर यहां पर खराबो पैदा कर सकते हैं। लेकिन हमको उनसे दो-चार होना चाहिये। हमें करनो हैं, आगे बढ़ना है । मेहनत में इसलिये कहता हूं, मैं कोई तैयारो के साथ नहीं बोला हं। मेरी जो भावनायें हैं वह

### statement made by

## [श्री वीरेन्द्र वर्मा]

किसी नतीचें पर पहुंच सकें । इस तरह कें डिसक्शन से कोई फायदा नहीं होगा। हमें एक्शन श्रीरियन्टैंड प्रीग्राम पर काम करना है, इन लफ्जों कें साथ मैं अपनी बात समाप्त करता हूं '

SHRI

M.

KALYANASUNDARAM (Tamil Nadu): Sir, the statement has been made by the Home Minister yesterday. I do not know who drafted it. Some bureaucrator official has collected all the data that appeared in the newspapers and presented- tham in the form of a statement. But this is not the statement the House expected from the Home Minister when the State is in such' a serious situation. As was explained by the previous speaker, who was himself the Chief Minister of that State, the situation is serious. The House has a right to know from him how such things happened when he was the Chief Minister there. He was the Chief Minister and the present President was the Home Minister here and all the deterioration took place when these two gentlemen were in power.

[The Vice-Chairman, (Shri Syed Rah-mat Ali) in the Chair.] Why should you blame Longowal and Bhindranwale now? You had all the powers and the House has a right to ask you. You are accountable to the nation for this state of affairs. It is no longer a communal carnage, strife between two communities in Puniab. The recent developments show bow the so-called terrorists have been scientifically trained and what type of weapons they are using. These are not ordinary killings due to communal ill-fee]ings or certain communal demands. . The demandsi that ther? are common to both the Sikhs and the Hindus who are Punjabis. Whether water problem or capital Chandigarh or the border disputes, the are common to the Sikhs and the Hindus of Punjab. ' Why should this development take place in the name of religion? Who is asming the Sikhs? They are free to practise their religious faith. Our Constitution itself

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allows them to carry even weapons. 1 cannot carry a weapon. But a Sikh can carry a weapon. So these privileges are there and the Constitution protects them. I for one who has suffered in the cause of freedom of this country cannot the forget the role played by the Sikhs in the struggle for freedom of the co.untry. Even now 1 da not believe that the entire Sikh community are behind the territorists or behind the Akalis. Even today what are the Congressmen, whether Sikhs or Hindus, doing? What is the effort they are making? Do they go to the people, mobilise the people? Do they go before the nation? All secular forces in the whole country are concerned with it. It is no longer the problem confronting only Punjab or the clash between the Sikhs and Hindus of Pan-jab for certain demands. How to solve this is a different problem. But even after conceding these demands now, my fear is whether normalcy could be restored through the present administration in that State. 1 wish the Government of India and the Home Ministry in particular to go deep into the problem of terrorism. More or less, according to my information, in three districts on the border of Pakistan the administration has collapsed. Your police is not able to function. I thank it is in-the hands of so-called terrorists. And which religion permit's their place of worship to be used b" terrorists against the country? I want to pose this question to all the leaders of the Akalis—Mr. Bhandranwale or Mr. Longowal. They are answerable to the nation. They will lose the sympathy of the nation. They are only aiding Hindu communalism. For some time Hindu communalism and the militancy of Hindus fanatics was dominant. Now this is intended to provoke them against the Sikhs in other parte of the country. What is the gain behind it? There are lakhs of Sikhs in Madras, in Tamil Nadu. I Can assure you that not a single of them will be affected by it; Tamil Nadu will not allow any Sikh to be driven out of. (Interruptions) They have given asylum to them. They have given asylum to so many linguistic groups.

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#### 217 He. Clarification of [24 APRIL, 1984] statement made by

SHRIMATI USHA MALHOTRA (Himachal Pradesh): Is that asylum? This Is not asylum. *(Interruptions)* 

SHRI M. KAIYANASUNDARAM: I accept your correction. Shall I use the word 'hospitality'? (*Interruptions*)

SHRIMATI USHA MALHOTRA: Thank you verv much (*Interruptions*)

SHRI M. KAIYANASUNDARAM: I will explain that. When Pakistan drove away Sikhs, we gave asylum to the refugees. That is what I meant.

SHRIMATI USHA MALHOTRA: The Indians came to you. There was no Pakistan before that. Even Pakistan was India if you take it in broader perspective.

SHRI M. KALYANASO'NDARAM: Please refer to the history end don't raise irrelevent controversies.

## SHRIMATI USHA MALHOTRA: It was actually India. The Indians came to you.

SHRI M. KALYANASUNDARAM: You think that you Congress people alone can save the country and not the people like us. Please confine yourself. It may be a slip ot tongue on my part and you are making an issue out of it. If you make an issue of these terrorists, we shall appreciate your courage. the Congress Party does The behaviour of not. give confidence to the nation, whether in Punjab or outside. That is what I tell you. Of course, you ara a secular force. Other than the Communist Parties and the Left Parties, I cannot think of any other party more secular than the Congress. But y u know who is your enemy and who is your friend. You will make your friends your enemies and your enemies your friends. That is how you ace attacking the opposition parties. I am sorry I got provoked by Mrs. Malhotra. Let me come to the' point. Mr. Home Minister don't see this terrorism In

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isolation. Some of my friends on this side pointed to you about the inefficiency of your Department. The Central Intelligence Intelligence have given you facts about those who are behind these forces, which are the forces which are owning them. In Delhi they can shoot, just in front of the Police Headquarters atid escape. How can we have confidence? Professor Tiwari was killed. What is the crime he had committed except fighting against Hindu communalism? He was one Hindu who 'was preaching against Hindu communalism and ore-venting the Hindus from retaliation when Hindus were killed. Anj that man is killed. Whom are you gpistg to protect in this country? Please, don't treat the symptoms. Diagnose the disease. If the Hindus are driven out of Punjab, it will have its repercussions in other States and the Sikhs' will be driven out, as it happened during 1946 when Muslims went to th\* other side and the Hindus came to this side. Something similar will har> pen so that they can find ;;n excuse fav Khalistan. Who is inspriag thia movement for Khalistan? It is a part of international terrorism organised U Washington. That is the hearquarters. Don't forget about the so-called Kashmir Liberation Army. The 70 crores of Indians are capable of smashing th We have done it once and again we will teach them a lesson. What is this Kashmir Liberation Army which killed Mhatre? Did your British friends trace the culprits? What happened? My dear Sethi, listen to me. You can talk about those things later on. It is more •urgent that you are speaking there? You must pay attention to what I am saying. This is very bad manners. Not that you should take me seriously,...

SHRI KALYAN ROY (West Bwgtl): This is the importance that they show to Punjab.

SHRI M. KALYANASUNDARAM: I may be one amongst you. But the point is that I am speaking on such an important subject.

THE MINISTER OF HOME AFFAIRS (SHRI P. C. SETHI): I had an urgent call.

SHRI M. KAIYANASUNDARAM: You must come back to us even though some urgent call is there. I know that you may have so many pressures.

Mr. Vice-Chairman, what is happening in the south: By south I do not mean the south of our country but the south of our region, the. whole South Asia region of our borders. There also there is terrorism. Not the terrorism of Tamil boys. They are the victims of terrorism. They have to defend themselves with arms. There the^terrorism is by the Government, by Armed Forces, the Jayawardene's its Government. He has acquired Rs. 204 crores worth of arms now. Who is threatening their security? He has placed barricades of naval boats on the borders of our territo-\*y> in our waters, i.e., in the Palk Straits. Between the Tamil border of Sri Lanka and the Tamil border of India, navai boats are barricading there. They are intruding into our waters io attack our poor fishermen. I am reminded of those border clashes before 1962 that used to take place on our northern borders between the Chinese and our Army. Now even our mercantile route is in danger. Our mercantile vessels from Bombay or Cochin to reach Madras or Tuticorin or Calcutta have to pass beyond Sri Lanka. On that side American base Diego Garcia is there and on this side is the American base of Trineomalee and the Jayawardene's Government, the stooge of the American Government, which is day in and day out attacking India. The attack on Tamils is an attack on India. That is how you should see it. The entire nation should be roused against this international terrorism^ whether it is in Punjab or in Sri Lanka ox in any other part. As was stated hy my hon. colleague, Shri Advani, about the Bangladesh borders, it is not a small matter. It is not a border dispute. It is a concerted effort, against our country, not »gainst the Congress. You are always 'hjnking of your party and

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your Government. Think about the country, how the country is going to face the situation? Tbe Congress party in its present position cannot . discharge its duty. Take us into confidence and take the House and nation into confidence. The whole nation, the heart of the nation is bleeding seeing what is happening on our borders and what is happening inside our country. One communalism cannot be countered by another communalism. We should all rise against any types of communalism. Secularism and democracy should be the banner of our political parties.

At least one encouraging factor is that the Governor in Punjab called all the political parties who believe in communal peace and harmony and they have constituted peace committees at ^all levels. It is a welcome step. They have held peace marches. Of course, I heard a report from the party comrades that they have marched with arms. Even neace marches have to, proceed with arm?. Otherwise they will be attacked and life will be in danger. When I speak this I do not know whaf will happen to me tomorrow if I go out. As stated by Shri Darbara Singh, I am prepared to lay down my life for the sake of the unity of my country. Whether we come from the north or we come from the south that should be the spirit of Congressmen and of all political parties, you cannot solve any of the problems by whipping up communal frenzy in this country. We have seen what happened in 1946. At that time I took the train so that the refugees can be brought to Delhi and refugees from here can be taken to the other side of the border at the time of partition. That is my life experience, Smt; Malhotra. I am not a novice in politics. I have seen the killings ...

SHRIMATI USHA MALHOTRA: I wanted to say that we are all Indians and that is all.

LEADER OF THE HOUSE -(SHRI PRANAB KUMAR MUKHERJEE): Let him speak.

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3HRT M. KAIYANASUNDARAM: I had the courage to walk in the streets of Delhi; I made the trains run. That is my contribution as a Communist. We must, earnestly believe in secularism. in the unity of the country; we must be prepared to, face the threat to the unity of the country from whichever corner it may come. But don't forget Americans and Washington who are acting through Pakistan. There are also forces in this country who would like to give a clean chit to Zia-Ul-Haq and blame only Shrimati Indira Gandhi and blame her for everything because she happens to be the Prune Minister. I have thousands of grievances against her, for her economic policies which Burt the nation, for her failure to arouse the entitik nation for the cause of national unity and peace. I have thousands of grievances against her; 1 maj' criticise her but those who do not believe in the unity of the country, those who do not believe in the antiimperialism, those who do not see the real danger, those who are not able to see the real force behind this terrorism, have no right to criticise the Government. All the same, I tell Mr, Sethi, do not wait for Longowal; whether it is a fact that the Prime Minister talked to Longowal through telephone or personally, I have no abjection. It is a very simple matter. If she can talk to him and win him over, we have no objection. We do not say that we alone should be used for bringing peace. But there are Opposition parries who want to thrive in Ms situation. There are forces who will be happy if Pakistan even invades us. If Pakistan invades, what will be the fate of these 3 or 4 districts? We have seen several times we have faced several ottacks. Even Muslims sacrificed their lives when Pakistani army invaded our country. That- is our tradition.

Now, let me give one or two suggestions. We must bear in the minds the real danger facing us. It is not so easy to isolate terrorists unless you isolate the "forces behind it. Whether

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it is Akalis, or anybody else; whether Longowal is there or Bhindranwale is there, I do not see any difference between them. They may fight among themselves; each has got his own armed volunteers. What is this? Are they living in this country where Mahatma Gandhi worked and lived, preaching all his life nonviolence. What is happening? Whom are they going to defend? Whether it is Longowal or Bhindranwale they are the creations of our Congress friends in their inner-party rivalry. I would appeal to the Prime Minister to call a confersnee of Opposition parties. Even now it is not too late. Dont wait whether Longowal attends or not. We shall win the confidence of the Punjabi people, both Sikhs and Hindus. Let us rouse the nation behind us; concede their demand; announce that Chandigarh will, go to Punjab; appoint a commission for border dispute; water dispute can be referred to Supreme Court or a tribunal. About religious demands, Mr Longowal must come out and say that Gurdwaras. will not be used as a shelter for terrorists. They cannot be used as head quarters for Khaustan and as a hiding place for anti-national elements. There can be no compromise with those forces who are colluding with imperialists and foreign countries for splitting this country. The gurudwaras should not be allowed to be used for this purpose. This is a crime against these Gurus in whose names these gurudwaras have been built and are being nurtured and preserved.

Now, Mr. Sethi has said that this is a national problem. This is the only phrase in the hon. Home Minister's statement which I accept. It is a national problem. It is not the problem of the Congress Party or the Akali Party or any other party. This is a national problem. You should. rouse the entire nation from South t° North against these proimperialist and pro-Pakistan activities to the country, to destabilse the country. split If there can be a reward, you better have. the reward, yes. You serve the court- try and have the reward. We are not.

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### and order in Punjab

(Shri M. Kalyanasudaram)

jealous of you. These are the demands which you should accept. You should consult us. You should take us into confidence. We do not want to use the situation to destabilise you, or, to remove you from power. This will be the main thing which any politician will do. Nobody will do such a thing at the cost of national unity. This is all I would like to say.

Now, one word about Sri Lanka. I have already referred to the subject. Tomorrow, it is not coming up. This should be taken up as early as possible because the source is the same. Whether it is Khalistan or the attack on the Tamils by Jayewardene's goon-das, Javewardene's rowdies, Jayewardene's terrorists.. This is Government terrorism on the innocent Tamil speaking people. They cannot live there. They cannot even take food without defending themselves with arms. This is the position. There is a concerted effort to destabilise the country by the imperialists, and to set at naught the accepted policies of nonalignment and peace. This is the real political aim of the imperialists. If we cannot see this real danger and take necessary action, we have no righa to call ourselves as Indians.

SHRIMATI AMARJIT KAUR (Punjab): Mr. Vice-Chiarman, Sir. the statement of the hon. Home Minister in the House yesterday is not only painful for me as an Indian first and last-but also as a Sikh, from wnose community has arisen a minute sectarian mutant cell indulging in anti-national and treasonable activities, all amounting to an anti-Sikh stance-egged on and in collective collaboration with the CJ.A. of the United States of America and the Pakistan Government because it suits the global strategy of these two countries vis-a-vis a strong and independent India having close, friendly ties with the U.S.S.R. I am neither an American baiter nor a Pakistani hater. But it has become abundantly obvious that these Sikh terrorists and fanatics are being clandestinely trained and armed by the colluding forces

of Pakistan and the United State\* Sir, these two countries do not realise what they are eventually creating for themselves. Fundamentalism in any religion in the twentieth century amounts to a medieval, backward and immature thinking which will lead to a very narrow and warped outlook towards the needs of humanity. This leads to selfishness and madness which will eventually boomerang on these two countries, by creating a bigoted mutant cell which will, in the near future demand a branch each of Khalistan in California in the U.S.A. and Birmingham in the U.K. with Lahore in Pakistan as the overall capital of their dreamland. Just becasue was Maharaja Ranjit 4 P.M. Singh's capital some hundre years ago. The now turbulant Amritsar will take on the peaceful mantle of an independent papacy. This mutant cell must be systematically destroyed before its starts to multiply in geometrical pi ression to consume humanity at large especially in India, the U.K., the USA <sup>±</sup> and Pakistan and also, Sir, before it systematically destroys the great sys-' tem of life created by Guru Nanak.\*

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The communal mutant has shed enough innocent blood with an imbecile madness, consuming its own. frighten 115 into submission like in the case of Mr Manchanda. MT: Sumeet Singh and many e from our brother community others, people like Lala Jagat Narain a member of our august House, Mr. Tiwari, Mr. Khanna from of innocent bus Amritsar and scores passengers. Nirankaris are being shot every day.

To what end is all this? The river waters for Chandirgah? No, Sir, just for an impossible dream of theirs, called Khalistan. You may concede everything, but they have tasted blood, they are man-eaters now. Their demands will keep on increasing. The .Akali Dai who started this immature movemi has been consumed by this mutant already. All the top leaders of thi.; Dal who are behind bars for anti-national activities and for burning the Constitution of India for a childish \* cause, are basically now in the protec-

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[24 APRIL, 1984]

### ] Minister of H. A. on 226 23rd April re. Lato and order in Puniab

tive custody -of the Government of India. They are not safe in the outside world any more. The leader of this mutant, Mr. Bhindranwale, sits in the most sacred place of worship of the Sikh community, full of confidence that no one dare enter to flush him out. He feels that the entire Sikh community has been frightened into submitting to his whims and fancies. He is wrong, Sir. The Sikh community is not so shallow that they will cow down to a man who is himself in hiding and is indulging in un-Sikh like activities, who has made the main holy seat of the Sikhs into a fortress, harbouring traitors, smugglers, petty criminals and murders. He has desecrated our Gurudwaras by converting them into dens and occupied by anti-social bigots. It is time that the Government of India took this at its face value and flush out all these distractive mutants and wipe them out as they deserve.

SHKI KHUSHWANT SINGH (Nominated) : Mr. Vice-Chairman, I do not know before whom I should cast my pearls of wisdom because the Home Minister is not here.

गृह मंत्रालय में राज्य मंत्री श्रोमती रामद्लारी सिंहाः वह त्रभी त्रा रहे हैं।

SHRI KHUSHWANT SINGH: 1 beg your pardon, Madam. I assume you know what the Home Ministe'r statement was about. It was, in fact, as probably you read a simple catalogue of well-known events which all of us, who read newspapers, were quite familiar with. It did not carry the problem one step further. It is evident from the statement of tht Home Minister that not one of us has a clue of what is going on in Punjab. We do not know who the killers are. Nine out of ten manage to escape into wilderness, nobody can track them down. The tenth is killed in so-called encounters, we do not know who he was. We do not know whether they are robbers, thugs, whether Naxalites or Khalistanis. We do not know what

their motives are. Is it robbery? Is it political murder? Or is it that they want to establish Khalistan? Or is it that they are simply trigger happy? Where from are they getting their arms? It is being stated at random by our leaders, including the hon. Member sitting in front of me, that there is not the slightest doubt that the and are coming from the United States or from Pakistan. So far not a scrap of evidence has been produced of any arms with any markings-either American or Pakistani. They are using arms without any markings. If we have suspicions in our mind, that is a different matter. But unless the Government produces concrete evidence, we are still absolutely in the dark. We do not know how these killers have chosen their victims. Some are obvious. Nirankaris are one. They have gone on killing them for reasons of their own religious bigotry. There are others who oppose them. But where do people like our old friend, Dr. Tiwari, come in? An innocent man, he did not fall in any category of any person that a killer in the Punjab would like to go for.

In short, we are groping in the dark. There may be some excuse for people like us because we do not have th«l means of information at our command. But for a Government which has this vast apparatus from a village head-man, the police and other agencies—» if they are also in the dark<sub>i</sub> then 3 do not know how we can hope to solve the problem of Punjab.

The simple facts of the past are: first, that we totally under-estimated the stamina of the Akalis to sustain a morcha of the kind they have done. Sardar Darbara Singh very glibly glossed over it and said that be triumphed over them each time. The fact is that they have for two years sustained their morcha, sending thousands of volunteers to fail every single day, And when he talks about Akalis splitting into several factions, may I ask into? Is this the kind of answer to how many factions has his own party split give?

#### 227 Re. Clarification of [RAJYA SABHA] statement made by

[Shri Khushwant Singh]

We have under-estimated the strength of the extremists. I was amongst those who felt that they were a handful, perhaps a couple of hundreds. It is obvious that an organisation which can mount a kind of terrorist activity which can destroy 39 to 40 railway stations in one night is not a small organisation. We were wrong in believing that by declaring President's rule somehow or the other the situation in Punjab would be brought under control. If anything the situation has deteriorated. We were wrong in assuming that if we imposed the National Security Act or outlawed the AISSF, a ban on which I supported the Government. We would crush It somehow terrorism. has boomeranged. Violence and terrorism, after the banning of the All India Sikh Students Federation have gone to an all time high in the Punjab.

Now the position today is that. There is general public apathy in the Punjab. People get away with crime and murders and escape into the countryside. No villager is coming forward to Catch these people and hand them over to the police. The general attitude, Which I have heard myself even from policemen, is this: "Adi ki laina?" What have we to do with it? "Asi kiyon dushmani laiye"? That was the kind of statement made in front of Golden Temple when the DIG Police was shot. There were hundreds of policemen present on the scene of crime but no one was willing to come to bis rescue. Even more sinister situation that has arisen is that the law enforcing agencies, that is the Punjab Police and the paramilitary forest-the CRPF and the BSF -are at variance. The Punjab Police IK dominated by Sikhs; they are reluctant to shoot Sikh criminals. The CRPF is dominated by Hindus: thej are reluctant to, kill Hindus. When this i\* the state of affairs what can we expect from law enforcing personnel. I have in front of me a recent issue of the "spokesman", a paper started by late Sardar Hukam Singh, having this banner headline-this is of yesterday: "Cold blooded murder of eight Sikhs by

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the CRPF". If these kinds of allegations go on that the Punjab Police can only be relied upon to kill Hidus and CRPF only to kill Sikhs, what can we do to prevent the situation deteriorating further? In short, let no be under illusions on this score. We are on the verge of a fratricidal civil war between two communities, the Sikhs and the Hindus, and unless we are able to fight back this rising tide of communal hatred, we will be in for another division of the Punjab, and perhaps of India. It is not only the duty of all of us to fight back this communalism; but primarily it is the duty of the Sikhs to fight back Sikh communalism and it is he duty of the Hindus to fight back Hindu communalism. That is the only way by which we can hope to be' effective.

In the end I would like to very humbly ' suggest that the immediate need for u.s at this stage is, in view of the coming elections, to find a face-'Saving formula, a formula which may be acceptable to the Akalis so that they can face their own people and not appear as if they have been defeated and people and not appear as if they have been defeated and can go back to, their supporters and say "We have won our Dharm Yuah" or whatever they call it. At the same time, a formula which may be acceptable to the ruling party which is also obviously now bothered with the impending elc-tions. With due humility I suggest that such a formula can be found. I don't think. it is very difficult if a simple statement fro,m the Government is made unilaterally, "We declare Chandigarh as the capital of the Punjab" and at the same announce a sum of money and site for a new capital for Harvana. All the other issues, whether concerning with boundaries or with river waters have already berm agreed upon. The Boundary Commission can be reestablished to go into them. The Government has agreed to set up a Tribunal for river waters. The Akalis insist that it should be a Judge of the Supreme Court. What is so difficult if you have such a Tribunal presided over by a Judge of the Supreme Court? I am pretty sure, if such a formula is presented to both the parties, it may be acceptable and we may be able to stave off this disaster that stares us in the face.

I, Mr. Vice-Chairman, Sir, am particularly concerned in this kind of situation. I am one of the millions who came out from Pakistan as a refugee, now settled in Delhi. I face the prospect again of being uprooted from here to go, I do not know where. It has taken us 36 years to build the Punjab from absolute ruin into the most Prosperous State of this country. Are we now going to see it destroyed? I can only quote a couplet in Urdu which, I think, everyone will understand:

'क्या इसलिए तकदोरनें चनवायें थे तिनके, जब

कि नगैवन बन जाय तो कोई आग लगा दें"

Thank you, Sir.

PARVATHANENI UPENDRA SHRI (Andhra Pradesh): Mr. Vice-Chairman, Sir, all of us, to whichever party we belong and from whichever region we come, share the concern of all the friends here and the entire nation about the serious situation prevailing in Punjab. It is not a problem of Punjab and Haryana alone. Today it has assumed such proportions and such complexities that now it is a mixture of politics, religion and adventurism. We, who come from down south, are as much agitated, perhaps more agitated than our friends in the North, when we hear of the happenings in Punjab and the repercussions in Haryana. It is no exaggeration to say, Mr. Vice-Chairman, that there is perhaps much more discussion today in Hyderabad, Madras, Bangalore and Trivandrum, perhaps, than in Delhi about the occurrences in Punjab. When we came here as new Members of this House, we expected an atmosphere of seriousness an atmosphere of tension, but, to, our surprise, we only find some cynicism, some callousness and lack of feeling about the sordid happenings in Punjab. It is like a surgeon found a new death. A man who is accustomed to see death every day not being moved by any new death. That is the atmosphere we find today. But as In-

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dians, as Indians first and last, we are very much concerned and very much agitated about the turn this problem is taking day by day. I am also sorry. Sir, that when I read the Home Minister's statement in full, when it was circulated, I found nothing new in the statement. It is nothing but a policemen's diary with extracts taken from the FIRs of various police stations. That was not the statement ex-. pected from the hop. Home Minister when the situation has taken such a turn, when all these details appeared in the newspapers much earlier, and when hon. Members are all aware of the accurrences. We wanted to see something new; we expected some hints of settlement, some new direction which the Governmeint wants to take. But we are greatly disappointed; and we express our disappointment again. I have no doubt in saying that the Government's policy of drift, prevarication and unwillingness to take decisive action in time has led to this grave situation where terrorism and lawlessness have become rampant and the traditional harmony between the two communities, the Hindus and the Sikhs, has been hampered. It is unfortunate that a race, which is known for its patriotism and its valour is today being suspected of lack of patriotism, and acts of terrorism by a few are being attributed to the entire community. It is very unfortunate and I beseech the hon. Members not to involve the entire Sikh community in this kind of terrorist activities. Four hundred to five hunared extremists cannot hold the entire Sikh race to ran-son and the entire Sikh community cannot be held responsible for a few acts of violence which are committed day in and day out there.

Mr. Vice-Chairman, Sir, the Prime Minister said yesterday that the Government did not let down the Akali Dal. I do not hold any brief for the Akali Dal. But it is normally the practice of any responsible government to strengthen the hands of the moderate elements when they are presurised by the extremists. I want to know from the Government what type of assistance they gave to the moderate ele-

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[Shri Parvathaneni Upendra]

ments amongst the Sikh community, and to the Akalis particularly. When we hear that the religious demands of the Akalis have been conceded and there is already an award in regard to the Chandigarh city and the river waters dispute. I do not see why some minor details should hamper an early settlement of the problem and I do not know whether serious efforts have been made to convince the Akalis about the reasonableness of the Government's stand o,r what further can be done by the Government to reach an early settlement.

The Prime Minister also commented that the agitation has gone out of the control of the Akalis. I am really amazed by this statement because it is not merely the situation going out of the control of the Akalis. Doles the Government depend upon the Akalis to control the situation? It is the responsibility of the Government to maintain law and order and to control the situation. You cannot hold the Akalis entirely responsible for the maintenance of law and order in Punjab. Sir, the killings still continue in Punjab, People are terror-stricken and there is a complete breakdown of law and' order. Even the imposition of the President's Rule has not improved the situation. Though a good man like Mr. Darbara Singh has been sacrificed, the situation has not improved; in fact, it has only worsened.' I suspect some motives on the part of the Government, if I can use that word, that the Government is motivated by political considerations and promotion of its electoral prospects than an imme-' diate solution of this problem. I heard that a responsible Minister of this Government has told a senior leader of the Akali Dal that any settlement af the Punjab problem could emerge only when there was a political settlement with the Government, a settlement between the Congress Party and the Akali Dal. I do not know how far this report is correct. If the Government is banking on a political understanding between the Akalis and the

Congress (I) before they reach a settlement on this problem, unfortunately, by apprehension that politics guide the thinking of the Government stand good.

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Sir. I have one more point to make. This situation has become so grave because of the crisis in leadership: Those who read about the national movement, those who participated in the national movement and those who are aware of how the great leaders functioned in the past, know that when, during the partition, there was a carnagt and there were killings in Naokhali, Gandhiji rushed there, risked his life, moved among the people and tried to restore confidence among them. I am sorry to say that Gandhi's of today are tightening the security rings around them and they are afraid of the people. If the national leadership is afraid to face the people and is afraid to go to the people and try to restore confidence among them, I do not know what well happen to this country. In fact, it is not necessary for the leadership of the Government or the Congress Party alone to go to the place. Leaders of all the political parties, can go and tour the affected areas and try to restore the confidence among the people. In this connection, I would like to mention the offer of our leaders, the Chief Minister of Andhra Pradesh, Mr. N. T. Rama Rao, who declared the day before yesterday that he was prepared to tour Punjab on a peace-making mis-• sion. It is not his idea that his tour alone would solve the problem o,r restore peace there. But it shown his concern about the grave situation whert. His offer of help in this connection should be viewed from this angle. 1 appeal to the leaders of all the politi-cai parties to consider this suggestion. I appeal to the Prime Minister to take initiative in this matter and lead an all-party delegation to the affected areas and try to restore the confidence of the people.

Happily, there is no group violence so far in Punjab. It is now only individual terrorism. But if the situation is allowed to deteriorate further. I am afraid, one day it may lead to group violence and serious repurcussions will follow out of this.

Lastly, I request the Home Minister to realise that the time is running o.ut, and whatever the Government wants to do, must be done expeditiously before the situation takes a further deteriorating turn. I appeal to him to try to evolve a national consensus on this problem. And let us all join him in finding a lasting solution to this problem and saving this nation from disharmony and disruption.

SHRI V. GOPALSAMY (Tamil Nadu): Mr. Vice-Chairman, Sir, I am grateful to you for this opportunity. Sir, the State of Punjab stands a terror stricken State. It is becoming a communal tinder-box. This Punjab violence and its gory repercussions in Haryana, fuelling fresh reprisals in Punjab, have escalated to tragic proportions, resulting in innocent lives being sacrificed every day. I shudder to read the newspapers in the morning. No day passes without a horrifying event. I pay my humble tribute to the departed soul, our esteemed colleague Shri V. N. Tiwari, who was gunned down by the extremssts, and who devoted his life for the pursuit of peace and also for all those who have lost their lives due to violence in Punjab. Sir, in no uncertain terms I strongly condemn all acts of violence and killings. But, Sir, my esteemed friend, Mr. Mohanta, has stated that our Hon'ble Prime Minister has blamed the Janata Government for recruitment of undesirable elements-in the intelligence system. Who is to be blamed for this bloodshed in Puniab? Of course. Janata Government cam. to power in 1977. But in fact, assurances were given to the people of Punjab in the year 1969 itself by the Congress Government that Chandigarh will be the capital of Punjab. Have you fulfilled that promise? Have you honoured that commitment? / What have you been doing \ for all these years? At that time, the I

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Government of India stated that a new capital would be formed for the\_State of Haryana at a cost of Rs.  $10^*$  crores. Now, due to cost escalation hundred crores of rupees would have to be spent to form a new capital. You have spent thousands of crores of rupees for NAM, CHOGM and ASIAD, but y&u have not fulfilled vour promises and not honoured your commitments that the river water disputes would be settled by xtferrjing it to a Tribunal.

Sir, just *to* gain a sort of partisan advantage the Central Government has miserably failed to defuse the present agitation by making reasonable settlement with the Longowal-Badal faction of Akalis.

Sir, as far. as the intelligence system is concerned,  $m_v$  question is simple. When you say that the intelligence network is not properly functioning in Punjab-as in other States the intelligence network is carried on, on the pattern of Central Intelligence Bureau (CIB)—but not in Punjab' what steps you have taken to rectify the situation and to reorganise the intelligence system.

Sir, as far as Haryana is concerned, that is, the holocaust in Panipat, I raise my accusing finger to words Mr. Bhajan Lal."Sir, it will be very appropriate if I quote the "Indian Express' dated the 27th February, 1984:

"It is ho\_w evident that the Haryana holocaust was not a case of soontaneous combustion but<sub>t</sub> at least in places like Panipat, was pre-planned by mischievous elements who reportedly brought in thugs from outside to do their dirty work. Official incompetence has been admitted and political connivance is alleged. Mr. Bhajan Lal may protest, but his own provocative statements certainly aggravated the situation. His further action is not permitting a five-man Akali team to visit Panipat and other riot-torn areas of Haryana on Wednesday was again a sorry mis-judgement of the situation. ? Far better that he had followed Mr. [Shri V. Gopalsamy] Parkash Singh Badal's advice and accompanied the Akali team on a mission to restore peace and communal harmony. This would have prepared the ground for a similar joint peace mission with senior Akali participation to some of the more sensitive areas.of Punjab."

So, yo,u are responsible for the bloodshed in Harvana also. Our hon. Home Minister very carefully gave a statement about the demand of the Akalis regarding amendment of article 25 . of the Constitution. But, Sir, when he was specifically questioned, he stated "We have not given any commitment; we have not given any guarantee." But the statement itself is a commitment. J do not blame the Home Minister. He was a most successful Chief Minister of his State. He could handle affairs. There are talks in some quarters that the Home M<sup>iniste</sup>r should be changed. I do not demand that. He is a most capable man. But what could he do? At times he gives а statement and then he is forced to contract his own statement because he is tossed between 1, Safdar-jung Road and 2-A Motilal Nehru Marg. But, Sir, now the onus lies on the Central Governmeint. You miscalculated the whole thing. You never calculated the strength of the Akalis. Two years back Mr. Longowal stated that it was high time issue was resolved; otherwise the that the extremists would have the upper hand. Even the "Hindu" says that the vesterday Government is moving towards the Akalis. But I am afraid, even if you want to have a dialogue to form any coalition Government or something else-because you have sent feelers through non-politician friends^-the extremists are more powerful than the Longowal group. Even Mr. Longowal says "I am also in the hit-list". And he clearly says, "Our scriptures do not call for killings. The Bhindran-wale line is against Sikh tenets." But, Sir, for these things, Mr. Longowal is blamed t,y the Students Federation which has been banned. The All India Sikh Students Federation has been

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banned. But the brain behind Mr. Bhindranwale is Mr. Amrik Singh. I will quote "Sunday Observer";

"Longowal and other vetera» Akali leaders have unfortunately lost much of their credibility after the failure of the tripartite talks and the anti-Sikh riots in Haryana and are mortally afraid of their lives if they.dare to speak against the extremists. In fact, even Bhindranwale has been relegated to the role of being just a figurehead and a symbol of Sikh resistance. He has little say in the actual planning and organisation of the extremist campaign against Hindus-and the central administration."

It says that Mr. Amrik Singh is at the helm of Sikh extremism. I would like to appeal to all sections in Punjab and Haryanafto see that normalcy is restored. You start a fresh dialogue with the Akalis. I request the hon. Prime Minister, though you, to start a fresh dialogue with the Akalis and see that the wind is taken out of the sails of the extremists. It is high time that this was done. Otherwise 1 am afraid the youngsters, particulraly the youth are singing the song of the soldiers of Banda Bahadur. When they were dragged in the streets of Delhi during those years in the 17th century, they sang the song: we are the sova crop and Manu, the sickle: the more he mauls us, the more we grow. Such passions are whipped up in Punjab. So if you want to crush the movement with bullets, with military force, with para-military forces, with the police forces, you may fail. It may boomerang on you. So I request the Central Government to start a fresh dialogue with the Akali leaders, with the Longowal faction-there may be factions inside the Akali camp-and see that the extremists are checked. Otherwise, Sir, the bloodshed will continue and dangerous and diabolical consequences will follow. So I appeal to all sections, to all the leaders though this august House to see that normalcy is restored and see that the extremists give UP arms, just throw the arms from their hands.

श्वो मुख्त्यार सिंह मलिक (हरियाणा): वाइस चेयरमैने साहब---

> मरीजे-इश्व पर रहमत खुदा की मर्ज वढता गया ज्यों-ज्यों दवा की ।

पंजाब की हालत पर जितना डिस्वशन यहां पर किया जाता है बार-वार इस हाउस के कल्दर, पंजाह के अन्दर ला एंड बार्डर की जो सुरत है वह ज्यादा ही ज्यादा खतरनारा होती जाती है । दूसरी तरफ से इतने एलीगेशन, ब्लेम एक्यूजेशन गवर्नमेंट की तरफ लगाए जाते हैं, लेकिन मेरे दोस्त सेल्फ इन्ट्रोस्पेक्शन से काम नहीं लेते । वह अपने दिल को टटोल कर देखें ।

में पंजाब के बारे में हालात आप के सामने रखना चाहता हूं । मैं समझता तो यह था कि सरदार दरवारा सिंह को स्पीचों के बाद वह संयम से काम लेंगे, लेकिन टोन वही रहेगी । पंचायत का कहना सिरमाथे—हमारे यहां मरुल मशहूर है— लेकिन परनाला पड़ेगा बहीं, उनकी टोन बही रहेगी । वह कहते हैं कि प्राइम मिनिस्टर का हर एक्ट, हर स्टेटमेंट जो है पोलिटिकल एक्सप्लोइटेशन के लिए है।

[उपसभाध्यक्ष (श्री ग्रार० रामहुष्णन) पीठासीन हए]

लेकिन ये लोग अपनी स्पीचेज में जो भाषा बोलते हैं उस से साफ जाहिर है कि सिवाय गैलरी को प्ले करने के लिए, प्रैस को प्ले करने के लिए कोई और चीज उन के पास नहीं है। पोलिटिकल एक्सप्लोइटेशन आप लोग करना चाहते हैं इस मसले से।

मुझे किस्सा याद ग्राता है 62 का पंजाब असेम्बलों का । जस्टिस गुरनाम सिंह ग्रकाली दल के, अपोजीशन के लीडर थे । हरिसिंह नलवा थे पर अकाली पार्टी ने लुधियाना के अन्दर रिजोल्यशन पास किया

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था, खालिस्तान का रिजोल्यू जन था। 66 के अन्दर पंजाबी सूबे का सवाल ग्राया। मैं उस वक्त जनसंघ पार्टी से विलांग करता था। मैं भी पंजाव असेम्वली के अन्दर था। मैंने उस की सख्त मुखालिफत को श्रीर जिस वक्त हाउस के अन्दर रुखार गुरनाम सिंह ने पंजाबी सूबे के ऊपर कहा तो मैंने सवाल किया था,... जो कि आन दि रिकार्ड आफ असेम्वली है कि आप की डिमांड्स पंजाबी सूबे के लिए नहीं, आप की डिमांड खालिस्तान के लिए हैं। सरदार गुरनाम सिंह ने हाउस के अन्दर कहा था--

"We defer this demand for the time being—the demand of Khalistan fon the time being, and we will be satisfied with Punjabi Suba only."

यह वात 1964 की पंजाब झसेम्बली की बता रहा हूं। सरदर दरबारा सिंह उस वक्त होम मिनिस्टर थे पंजाब में। आज यहां मेरे काबिल दोस्त कोई इस पहल से नहीं देखते कि ग्राकालियों के इरादे किस ढंग के हैं। उन के इरादे इन डिमांडस उपर निर्भर नहीं हैं---कोई यह सोचे के कि उन की सिम्पिल डिमांडस हैं । हमारे दोस्त यहां पर हर बार यही कहते हैं कि ग्रकालियों को डिमांड्स मान क्यों नहीं ली जाती । मुझे बड़ा अफसोस हुआ सुन कर, सरदार खणवन्त सिंह ने यहां पर कहा इमीडिएट सोल्य्शन के लिए चंडीगढ को पंजाब को दे दिया जाय। ग्रीर वाकी चोजॅ--पानी मसला, फाजिलका का ग्रवोहर ग्रीर का मसला ग्रीर टेरीटोरी का जो डिस्पियुट है वह सब दिः युनल को दे दिया जाय । उधर से यह डिमांड आ रही है, अपोजीशन की तरफ से और दे आर स्पीकिंग इन टयन विद दि अकालीज । जैसा वे कहते हे वैसा हा यह कहते हैं । ट्रिमार्टाइट टाक्स हुई । उस ग्रग्गेजी शन भी था ग्रांर ग्रवनलीज भी डे में अपने दोस्तों से पूछना चाहता हं वि जिन्होंने उसके ग्रंदर भाग लिया था जिन्होंने उस बहरा में हिस्सा लिया बे

### [श्रो मखत्यार सिंह मलिक]

बतायें कि वे उस में से उठ कर भाग क्यों गये? वे लोग बीच में से उठ कर ले गये। वह तो इस मसले को हल करना नहीं चाहते । यह एक्सटे।मिस्ट कहां से पैदा हो गये। यह गरुद्वारे से पैदा हए हैं, दरबार साहब से जहां कि अकालो पार्टी का हेड क्वार्टर है । इस बात को अयोजीशन वाले भी जानते हैं ग्रोर हम भो जातते हैं कि वे वहां से निकले हैं। वहीं ट्रेनिंग लेते हैं और अकाली दल वहां पर कटना किये हुए बैठा है। मैं पूछना चाहता हं कि क्या वहां कांग्रेस वाले कब्जा किये बैठे हैं ? वाइस चेंथरमैन साहब, 1977 में जनता पार्टी को हकमत आयो । उस जनता पार्टी में मैं भो था। 18 महीने को जेल काट कर आया था। आडवाणी जी उस समय हमारे लोडर होते थे। जनता पार्टी की हुकुमत बनो । पंजाब में भी जनता पार्टी की हकुमत थी। अकाली दल की हकमत थी--कोयलिशन गवर्नमेंट भी जनता पार्टी को और अकाली दल की ओर सुबोल महन्त जी अभी बोल रहे थे, चौधरी देवी लाल जिन की पार्टी को वह बिलांग करते हैं वह 1977 में हरियाणा के चीफ मिनिस्टर होते थे । अब वह जनता पार्टी में हैं देवी लाल जी। बार-वार हम ने उन से कहा कि जो एवाई है पंजाब का और हरियाणे का पानी के वारे में, टेरीटोरीज के बारे में, चंडीगढ़ के बारे में उस को आप इंप्लीमेंट कीजिए और लोक सभा में यह रेकाई पर है कि होम मिनिस्टर उस समय चौधरी चरण सिंह जी थे, उन का जवाब यह होता था हर बार कि हम टम्स एँड रेफरेंस बाउंडी कमीशन के फ़ेम करा रहे हैं उस के बाद दोनों गवर्नमेंट्स ग्राकर बैठें ग्रीर इस को तय करें। और आज देवी लाल जी जनता पार्टी के एक बडे लीडर हैं। वह कहते हैं कि हरूद्स्तान में मेरे से बड़ा और कोई

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लोडर नहीं। उन्होंने स्टेटमेंट दे दिया कि मुझे ग्रीर बादल साहब को विठा दिया जाय तो हम पंजाब का मसला दो मिनट में हल कर देंगे। तो इसमें कांग्रेस पार्टी को ब्लेम करने की बात नहीं उठती। जब चौधरी देवी लाल इस मसले को सरदार प्रकाश सिंह बादल के साथ बैठ कर दो मिनट में हल कर सकते हैं तो पंजाब में जो खन खराता हो रहा है ग्रीर जो फसादात हो रहे हैं उन को वह क्यों नही रुकवाते क्या इनको कही बाहर से बुलवाना है। अभी हमारे दोस्त बोल रहे थे कि हरियाणा में कुछ वाक्ये हए । हरियाणा के चोफ मिनिस्टर ने बोल्डली उन को कर्ब किया। ऐसा रोका कि वहां कोई आवाज उठाने वाला वहीं पाया । हरियाणा के लोगों को वेस्टेड इंटरेस्ट प्रोवोक करना चाहते ्ह कि वे पंजाव वालों से लड़ें लेकिन हरियाणा वाले संयम के साथ रहना चाहते हैं ग्रीर वह पंजाब के सब लोगों को अपना भाई समझते हैं। केवल समझते ही नहीं रहे हैं और हैं भी। हम उस में कोई भेद नहीं करना चाहते कि पंजाब में सिख रह रहे हैं या हिन्दू रह रहे हैं या ग्रकाली रह रहे हैं। ग्राप कम्यनल वाते करते हैं। ग्रभी कल्याण सुन्दरम जी बोल रहे वे ग्रीर जिन एलीमेंट्स को वे हाउस टाप्स से कहते हैं कि दे ग्रार कम्यनल----ग्राडवाणी जी को ग्रौर बाजपेयी जी को, जिन को कम्यूनल पार्टी वाले कहते हैं उन को ही वे गोद में लिये हए बैठे हैं और जब हक्मत के खिलाफ बात करने की बात आती है तो दोनों एक वायस में बोलते हैं कि कांग्रेस पार्टी नांन सैकूलर है । उसकी पालिसी सैंक्युलरिज्म की है । लेकिन जो लोग ग्रापस में लड़ाते हैं, एक दूसरे को ग्रक्यज करते हैं वह सेक्यूलरिज्म है क्या ? चौधरी चरणसिंह कहते हैं कि उन्होंने बड़ा स्टेंड लिया । ग्रब वर्मा

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जी लोकदल के सन्दर झा गए तो वह सेक्यलर हो गए, इधर आवेंगे तो अनसेक्ललर हो जायेंगे? अगर अकाली दल चौधरी चरणसिंह का साथ देता तो वह उनके खिलाफ नहीं होते। स्राज वंह इस चीज को कहने के लिए तैयार 蒼 कि उस वक्त ग्रकालियों ने साथ नही दिया, वरना हक्सत के अन्दर जब बैर्ह प्राइम मिनिस्टर होते । खुशवंतसिंह जो ने कह दिया कि चंडीगढ पंजाब को इमोडियेटली दे दिया जाए। यह तो एक ग्रवाड है चंडीगढ पंजाब को दिया जाए फाजिल्का और अबोहर के जो 114 गांव हैं वह हरियाणा को दिये जायें। यानी हरियाणा की कास्ट के ऊपर आप इस चोज का फौसला करना चाहते हैं। I want to sound a note of warning to the Government and to the Opposition parties as well: The people of Haryana will not tolerate it. हरियाणा के लोग ऐसे समझौते को जो

उसकी कास्ट पर किया जाए, बदास्त करने के लिए तैयार नहीं होंगे। हरियाणा के लोगों का पेशेंस खत्म हो जायेगा। They have patience. But they lose it if it is made a one-sided affair.

यहां बैठकर बात करने लग जाते हैं। कभी किसी फारेन कंटी की बात करते हैं। ये सारी चोजें जो हैं एक्सट्रीमिस्ट्स को वह अकालियों की कियेशन े है । ग्रकाली उनको शह देते हैं ग्रीर ग्राज तक ग्रकालियों ने उनकी ऐक्टिविटीज को स्टांग भाषा में अनकंडीशनली कंडेम नहीं किया है। एक छोटा सा स्टेटमेंट देदिया । जब कोई बड़ा लीडर मरता है तो कहते है हमें बढ़ा अफसोस है कि फलां आदमी मारा गया। ग्रगर अकाली इस चीज को कंडेम करें तो गरूद्वारे के ग्रन्दर ही उनकी एँक्टिविटोज को रोक सकते हैं। ग्राज भी पंजाब पुलिस का जिक किया जाता है। खुसवंत सिंह जी ने कहा कि सी० ग्रार० पी० एफ०

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हिन्दुओं से भरो हुई हैं, पंजाव पुलिस सिखों से भरी हुई है। तो फिर क्या पाकि-स्तान से फोर्स लायोंगे ? कौन से कंट्री से मंगवायेंगे ? अमरीका से मंगवायेंगे ? कहां से मंगवायेंगे फोर्स ? यहां तो इसी कंट्री को फोर्स से काम लेना पड़ेगा। लेकिन कुछ लोग इन फोर्सी के अन्दर भी कम्यूनल बेसिस पर काम करते है।

श्रीमन, अभी हरियाणा के ग्रन्दर एक सब-इन्सपेक्टर और एक सिपाही मारा गया। हरियाणा के ग्रन्दर दो बाकये हुए हैं एँक्स्ट्रीमिस्ट्स के । एक पानीपत के अन्दर डिप्टी स्पीकर. विधान सभा के ऊपर उन्होंने गौलियां चलाई थीं, खुशकिश्मती से वह बच गए अभी हाल ही में एक हफ्ता हुआ, उस वक्त बहां जमुनानगर--जगाधरी इलाके के ग्रन्दर एक सब इंन्सपेक्टर ग्रीर एक सिपाही मारा गया हैं। हरियाणा की पुलिस ने दोनों कैसेज को साल्व कर लिया। डिप्टी स्पीकर वाले केस में 10 ग्रादमी पकड़े गये है। सब इंस्पैक्टर और सिपाही के मर्डर में पंजाब की पुलिस का हाथ है। उनका इंटरोगेशन होने पर साबित होता है कि इसके ग्रन्दर पंजाब के बड़े-बड़े श्रफसरों का हाथ है।

में वाइस चैयरमन साहव से अर्ज करना चाहता हूं कि यह मसला इस तरह से एक्यूज करने से या काउंटर एक्यूजेशन से, इल्जाम लगाते से, एक दूसरे पर इल्जाम लगाने से नहीं हल हो सका। यह राष्ट्रीय मसला है, नैशनल इश्यू है, इसको बैठकर हल क्यों नहीं किया जाता। फिर यह भाषा बोलने की क्या जरूरत है, गवर्नमेंट के ऊपर इल्जाम लगाने की क्या जरूरत है। गवर्नमेंट इनवाइट करती है अपोजिशन पार्ट्रीज को और आप इल्जाम लगाते हैं। मैं अनारेबल मेम्क्स

### [मुख्तियार सिंह मलिक]

से पूछना चाहता हूं कि ये दरबार साहब में क्या लेने जाते हैं ? कढा प्रसाद । आप यहां से चिटठो लिखते है कि हम आप का गैस्ट बनना चाहते हैं. दरबार साहब ग्रंदर। वहां उनको समझा कर आते या नहीं उनसे क्या बात करते हैं, किस भाषा में बात करते हैं, क्या ले कर झाते है, क्या नहीं लेकर आते हैं, मैं इस बात को नहीं समझ सका। बास्तव में यह नेशनल इशयू हैं। अकालियों का इरादा नेक नही हैं, इससे लगता है देश का बंटवार हो जाएगा। यह वात तय हई थो कि पंजाब को चंडोगढ दे दिया जाए और फाजिल्का और ग्राबोहर हरियाणा। को दिया जाए। जनता षार्टी की हकमत ने, जैसा मैंने ग्रर्ज किया था कि उस वक्त इन्होंने उसका फैसला क्यों को कहते ह नहीं किया। आप चोर लाग ग्रीर शाह को कहते हैं जाग । उधर ग्रकालियों की डिमांड के पोछे They support their

demands at the cost of Haryana. इधर ग्रकालियों को कहते हैं ग्रीर गवर्न-मेंट को ग्राकर एक्युज करने लगते है। गवर्नमेंट क्या करे। दरबार साहब के ग्रन्दर बैठे हए हैं। प्राइम मिनिस्टर ने बार-बार कहा कि हम दरवार साहव के ग्रंदरं एन्टर होने वाले नही है चाहे कोई कितना हो प्रोवोक करे। एक छोटा सा स्टेटमेंट ग्राया था, वह भी पता नहीं शायद गह मंत्री ने क्लेरिफाई कर दिया था; इस पर भी सारी अपोजिशन पार्टी की तरफ से बयान आने लगे कि यह हम टालरेट नहीं कर सकते । होम मिनिस्टर ने सह कैसे बयान दे दिया। में नहीं कहता कि हम दरबार साहब TSE घसें। हम नही चाहते कि किसी अम्यनिटि की रिलोजस फीलिंग्स को इन्जरं किया जाए, या हट किया जाए। अगर कोई चीज जरा सी निकल भी ग्राती

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है तो ग्रापोजिशन वाले उसको एक्सप्लाइट करने लग जाते है। पालिटिकल एक्स-प्लाएटेशन ग्राप लोग कर रहें हैं न कि

The Prime Minister is very sincere in solvisg the problems. यह बार-बार कहा जाता है कि सख्ती से कदम उठाये जाएं। बहां पर अपनी फोर्सेज को ज्यादा मजबूत किया जा सकता है। हमें इस किसूम का कोई कदम नहीं उठाना चाहिए जिसकी वजह से ग्रापस में क्लासवार हो जाए। हित्दुस्तान के ग्रंदर और ज्यादा ग्राग भड़के। मैं ग्रपने ग्रपोजिशन फ्रेंडस को विद ग्राल ह यमिनिटि यह अर्ज करना चाहता ह कि ग्राग लगाना तो ग्रासान है लेकिन उसको वझाना बड़ा मुक्किल है । इस तरह से हमें ग्रापस में मिलकर, एक जगह बैठकर इस मसले का हल निका-लना चाहिये। मैं अपने होम मिनिस्टर साहब से यह गुचारिश करूंगा कि वह ग्रपोजिशन पार्टीज को इन्वाइट करें कल ही ग्रीर उनसे पुछे कि ग्राप इसका हल वता दें। लेकिन वह हल जो है अगर ग्रपीजमेंट की पोलिसी पर होगा. हरियाणा के हितों के खिलाफ होगः. उसके मफाद के खिलाफ होगा हरियाणा की कास्ट पर कोई फसला करना चाहेगा तो जैसा मैंने पहले ग्रर्ज किया कि हरियाणा के लोग इसको वर्दास्त करने वाले नहीं है। पाकिस्तान इस चीज में इन्टरे-स्टेड है, वह यह चाहता है कि खालिस्तान बन जाए। इसीलिए वह इनको हथियार दे रहा है, शह दे रहा हैं। वहां पर फसादा करा रहा है। इससे कण्मीर ग्रपने ग्राप पाकिस्तान का हिस्सा हो जायेगा ग्रीर उधर खालिस्तान हिन्द-स्तान से अलग हो जायेगा। इन सारी चीजों को महेनजर रख कर हमारे काविल दोस्तों को एक जगह बैठ कर मसले का हल निकालना चाहिए । होम मिनस्टर साहव से यह क्खांस्त करूंगा कि वह कल ही अपोजिशन को बुला लें और उनसे उछ

लें कि इसका क्या हल हो सकता है। टेवल पर बैठकर इसका हल निकालें।

श्री सुशील चन्द महन्त : मैं एक बात अर्ज करना चाहता हूं क्योंकि मेरा रेफरेंस देकर मिसकोट किया गया है। मैंने यह नहीं कहा कि चंजीगढ़ को, फाजिल्का ग्रौर ग्रावोहर को दोनों को अलाहिदा-अलाहिदा इशु कर दिया जाए। चंडोगढ़ को ट्रांसफर किया जाए, फाजिल्का और आवोहर को न किया जाए। हमारा धु ग्राउट यहो स्टेण्ड रहा है। (व्यवधान)

श्री मुख्तियार सिंह मलिक : मैंने यह कहा है कि ग्राप चौधरी देवी लाल की लोडरशिप में रहे हैं, इसलिए ग्राप इस तरह की वातें करते हैं...(व्यवधान)

श्री सुशील चन्द महन्त : हमको प्रोटेक्ट करना आता है। हम भी प्रोटेक्ट कर सकते हैं।

श्वी मुख्तियार सिंह मलिक : हमें भी झाता है, यही तो मैं कहा रहा हं.. (व्यवधान)

SHRI SANKAR PRASAD MITRA (West Bengal). Mr. Vice-Chairman, Sir, on the Punjab issue, debates are being, held from time to time and numerous speeches have also been delivered today. I do not propose to make any speech. The Revised List of Business says that we can seek clarifications on the statement made by' the hon, the Home Minister yesterday.

Three questions have arisen in my mind and I would request the hon. the Home Minister to throw some light on these questions. About four or five days ago, it was announced on the national TV broadcast that one of the terrorists arrested in Punjab has been brought to Delhi. He was interrogated at the Red Fort and he has admitted that he belongs to the Pakistan army and that amis are being supplied to the terrorists in Punjab by the Pakistan army. I want to know whe-

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ther this information which was broadcast by the national programme of the TV is correct and, if so, what steps have been taken by the Government to raise this issue before the Pakistan authorities and with what results.

My second question is that last night it was announced by the All India Radio in its News Bulletin that the hon; the Prime Minister has made a statement either to the press or at a public meeting that the Government of India is prepared to consider all the genuine demands of the Akalis including the demand relating to Chandigarh and all other issues without sacrificing firstly the cause of national integrity and secondly the interests of other neighbouring States. I want to know whether this is the clear, categorical and unequivocal stand of the Government of India relating to Punjab.

My third question is this. Mr. Darbara Singh who was the Chief Minister of Punjab even till the other day, has told us that the Akalis tried to come to power by various means; they had failed to do so and now their plan is to come to power by violent means. Another Member, a new Member, also tells us that he was a Member of the Punjab Legislative Assembly in 1964 and at that time the stand of the Akalis was: "We are postponing the demand for Khalistan for the time being. We want Punjabi Suba now." If this is the state of affairs and if this 5 P.M. is the context

in which we have to assess the Punjab situation, why is it that the hon. the Home Minister proposed to the Akalis on the 31st March, 1984, that he was willing to consider an amendment of artitcle 25(2) (b) of the Constitution in consultation with the legal experts and after ascertaining the sentiments of the Sikh community represented by other organsations because I do not find anything in article 25(2) (b) to which the Akalis or the Sikhs can take any exception. Article 25(2) (b) is an example of legislation by reference and it nowhere says that either the Sikhs or the Jains or the Buddists are Hindus. As a matter of fact, up till now, no authority has be\*n

#### Re. *Clarification of* [RAJYA SABHA] 247 statement made by

[Shri Shankar Prasad able to define Hinduism and the 25(2)in article havanot heen identified with Hindus. Now, if this is the position in the clearest possible terms, there cannot be any महात्मा गांधी का यह प्रभाव न या जो other position, why was this assurance given at all? These are my three questions which I put to the hon. the Home Minister.

श्री सत्वपाल मलिक (उत्तर प्रदेश): श्रीमन, बात दोनों तरफ से बहत हो चुकी है और मैं न कोई सवाल पूछना चाहता इं ग्रीर न किसी के ऊपर कोई इल्जाम लगाना चाहता हूं। मैं समस्या को जिस तरह से देख पा रहा हूं उसका सिर्फ जिक करना चाहता हुं। वदकिस्मती से जो ग्रान्दोलन पंजाव में शुरु हुआ था, बह ग्रब किन्हीं मांगों के लिये ग्रान्दोलन नहीं है, बल्कि उससे बड़ी चीज बन गई है। श्रीमन, एशिया और मध्य एशिया के मल्कों में जो साम्प्रदायिक ताकतें हैं, उनका भाव बढ़ रहा है। अकेले ईरान में महिलम फंडामिटलिज्म की सरकार है। उसका ताकत में आना बहुत भयानक स्थिति पूरे मध्य एशिया के लिये होने वाली है। पाकिस्तान में फंडामिटलिज्म सरकार है। पंजाब के ग्रन्दर और कोई रेमिफिकेशन हो या न हो लेकिन मैं जितना पंजाब, हरियाणा ग्रोर उत्तर प्रदेश तथा दीगर सबों में घूमा हूं, उससे मैं जिस नतीजे पर पहुंचा हूं उसको मैं गृह मंत्री जी से बयान करना चाहता हं कि इससे ग्राजादी की लड़ाई की सारी उपलब्धियां खल्म हो गई। हिन्दू ग्रॉर सिखों के रिश्तों के बीच में, कितने ही भावात्मक भाषण हम सब लोग करते रहे लेकिन एक बड़ा जबदेस्त ग्रसर जो भयानक लोग थे, इस ग्रान्दोलन में जो एक्स्ट्रिमिस्ट लोग थे, बे कायम करने में कामयाव हो गये हैं। यही नहीं, मैं पंजाब के सिख उग्रवादियों को ही अकेले इसके लिये जिम्मेदार नहीं ठहराता हूं। पंजाब न सिफ खेती के लिये

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Mitra] उपजाऊ है बल्कि साम्प्रदायिकता के लिये Sikhs भी सबसे ज्यादा उपजाऊ है क्योंकि ग्राजादी की लड़ाई के दौरान पंजाब में तब सारे देश में था। पंजाब के लोग, ग्राजादी की लडाई में ग्रकाली दल की जो शिरकत थी उस वक्त भी उसका धार्मिक ग्रोवर-टोन रहता था.। पंजाब की जो कांग्रेस पार्टी थी उसका कब्जा शहरी और साम्प्रदायिक हिन्दुस्रों के हाथ में था । मौलाना आजाद की चिटठी के बावजूद पंजाब कांग्रेस की तत्कालीन लीडरशिप चौंधरी छोटू राम के किसान परस्त लेजिस्लेशन को उसको हक में बोट देने में कामयाव नहीं हो पाई और वह वापस चला गया। यही पंजाबी शहरी लीडरशिप बराबर में छोटू राम को छोट् खान लिखती थी। नतीजा यह था कि आजादी की लड़ाई के दौरान सारे देश में हिन्दुस्तानी होने का जो ग्रहसास पैदा हैस्रा यह पंजाब में इतनी दूर तक न हुआ । पंजाब की राजनीति में हिन्दू ग्रीर सिख, दोनों की लोडरशिप जो थी उसमें साम्प्रदायिक ताकतें हावी रहीं और आजादी की लड़ाई के तमाम नतीजों को दरतरफ करके, झलग करके, इन्सूलेट करके पंजाब को रखा । म्राज उसका नतोजा यह हम्रा कि म्राज माप चाहे जितनी बातें कहें, मैं इसको स्वीकारने में अपने फर्ज से हट्ंगा अगर मैं इस बात को यहां न रख्ं कि ... झाज पंजाब में जो उग्रवादी ताकतें हैं उनको पुलिस में सपोर्ट है। पंजाब में जो उग्रवादी ताकतें हैं उन को सिख नौजवानों में सपोर्ट है। पंजाब के इस अकाली आन्दोलन को पंजाब के गांवों में सपोर्ट है। यह दुर्भाग्य की बात है। यह एक खतरनाक बात है। मैं उन लोगों में से नहीं हूं जो कहते हैं कि गोल्डन टेम्पल में घुस जाओ सारा मामला हल हो जाएगा

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हालांकि मैं यह मानता हं कि देश को बचाने के लिए किमिनल्ज को ढंढने के लिए ग्रगर कहीं भी जाना हो तो जाना होगा देश को बचाने के लिए एक लाख आदमी मारना होता है तो मारा जाता है लेकिन मैं माननीय गृह मंत्री जी से प्रार्थना करना चाहता ह कि जितनी देर इस मसले को हल करने में होगी उतना ही ज्यादा खनखराबा होगा। क्योंकि यह ताकतें हैं और आज पंजाब की जो अकाली लीडरणिप है उसमें न कोई माडरेट है स्रौर न कोई एक्सटिमिस्ट है। मेरी यह सचना है कि आप कोई फैसला अकाली दल के साथ कर ही नहीं सकते । आज कोई फैसला होगा, उसी फैसले को जो उन्नवादी ताकतें को हैं जो ग्राज देश तोडना चाहती हैं, उनकी कल्पना में खालि-स्तान की थ्योरी आ गई है वे कर्नावस्ड हैं कि खालिस्तान ले कर के रहेंगे लिहाजा वह ग्रगले दिन फिर आन्दोलन छेड़ देंगे। इसलिये में समझता हं कि दूसरे मोर्चे पर आपको लडना होगा। जो लोग आज यह कहते हैं चाहे हरियाणा में या देश के किसी भी हिस्से में ग्राज हिन्दुओं में बहस कराइये तो हिन्दुओं में साम्प्रदायिक उभार ग्राया है। सिखों को जो बाकी देश में रह रहे हैं मैं हिन्दू साम्प्रदायिक तत्वों के बारे में कहना चाहता हूं कि हरियाणा में हिन्दू साम्प्रदायिक लोग कस्बों में मोटर साइकिलों को ले कर के गांवों में जाते हैं । गांवों के किसानों से उनके चार हजार साल पूराने रिश्ते सिखों के साथ हैं। सिख धर्म तो छ: सौ साल परानां है। बन्दा बैरागी जब सोनीपत से सरहिन्द जाता है, खुशवन्त सिंह ने सिख इतिहास में लिखा है कि सोनीपत से करनाल तक लाखों किसान जिनमें सिख नहीं था उसका साथ देते हुए लड़ने के लिए चले जाते हैं । गुरु गोबिन्द सिंह के बच्चों का बदला लेने के लिए चले जाते हैं । हरियाणा के किसान और

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पंजाब के किसान का यह रिक्ता है। ग्राज इस ग्रट्ट रिश्ते को सिख उग्रवादी खत्म करना चाहते हैं और यहां पर जो सम्प्रदायिक ताकतें हैं शहरी ताकतें हैं वह गांवों में जा कर के प्रचार कर के इसको खत्म करना चाहती हैं। मैं सारे देश के हिन्दुओं से इस पवित माध्यम से अपील करना झाहता हं कि हिन्दुस्तान में आज दीगर जगह में रहता हुआ जो सिख है उस में से एक ब्रादमी के ऊपर उठा हिन्दू का हाथ भिंडरवाला को उग्र-वादी ताकतों को अलगाववादी ताकतों को ज्यादा ताकत देता है, उसके हाथ में खेलने का काम करता है। हरियाणा में जो भी घटनाएं हई मैं नहीं कहंता कि उस के लिए कौन जिम्मेदार है लेकिन जो घटनाए हई हैं पंजाब की उग्रवादी ताकतों की जितनी ताकत हरियाणा की इन दो घटनाझौं से मिली है इतनी दो साल के उनके किसी प्रचार से किसी भाषण से किसी झान्दोलन से नहीं मिला । तो मैं यह निवेदन करना चाहता हूं कि सरकार और विपक्ष इस सिलसिले में बात करें। मैं न सरकार को गाली देना चाहता हूं और न विपक्ष को गाली देना चाहता हूं। मैं अगर गाली दंगा तो सब को देना चाहता ह । ग्राज इस देश में यह फैशन है हर एक नेता कहता है कि हमारा गांधी जी की ग्रयं-नीति में बड़ी भारी विश्वास है। यह एक बड़ा फैशन हो गया है गांधी जी की अर्थ नीति का लेकिन गांधी जो की राजनीति करने के लिए कोई तैयार नहीं है। मझ आजादी की लड़ाई के एक बज़ुगीं ने बताया कि महात्मा गांधी जी सूचेता कृपालानी के साथ किंग्जव कैम्प में चले गए वहां पर शरणाथियों ने जो पाकिस्तान से श्राए हुए थे उनको घेर लिया । किसी के हाथ में ईंट थी, किसी के हाथ में लकड़ी थी किसी के हाथ में चाकू था । उन्होंने कहा कि गांधीजी हम आपको नहीं सनना चाहते हैं महात्मा गांधी ने कहा

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### [श्रो सत्यपाल मलिक]

क्यों नहीं सुनेंग मैं तो यहां प्रार्थना क6ंगा बैठंगा। लोगों ने कहा जो गुस्से में थे कि गांधी जी ग्रापको क्या तकलीफ है ग्रापको किसी लडकी के साथ जबरजिना नहीं किया गया । महात्मा गांधी ने कहा कि आपकी एक लड़की के साथ बदसलूकी हई होगी, दो के साथ हई होगी, दस के साथ हई होगी लेकिन मेरी तो हजारों लड़कियों के साथ वदसलूकी हुई है उस तरफ भी हई है और सीमा के इस तरफ भी हई है। गांधी जी बच्चों की तरह रो कर बैठ गयें जमीन पर। जिन लोगों के हाथ में हथियार थे वे गिर गये। आज इस देश में स्राजादी की लड़ाई की पीढी का कोई नेता नहीं है जो इस बात को कहे कि हम जा कर पंजाब में ग्रपनी जानें देंगे। हम सब पुलिस मांग रहे हैं। प्रोटेक्शन मांग रहे हैं । कह रहे हैं कि सब इन्तजाम किये जायें । देश में कोई भी नयी पीढी या पूरानी पीढी की लीडरजिप खड़ी नहीं हो रही है कि हम हिन्दू सिखों का झगड़ा नहीं होने देंगे । जो भिडरावाला बोलता है वही हम लोग बोलते हैं। विपक्ष को क्या कहें। विपक्ष की एक पार्टी का का नेता भिडरावाला का मेहमान होने के लिए तैयार है। कोई नेता सरोपा भेंट कराने के लिए जाता है। तीसरा नेता कुछ कहता है, चौथा नेता कहता है किपंजाब की समस्या का हल ही स्वर्णं मन्दिर में धुसना है । स्वर्णं मन्दिर में बुत जाइये और सारा मामला हल हो जाएगा । यह तो इन चार पार्टियों का हाल है। करीब-करीब यही स्थिति आपकी पार्टी को है। आपका एक बहादर मुख्य मन्त्री लड़ना चाहता था ग्राजादी को लड़ाई का निकला हुआ आदमी था लेकिन उसको जलील किया गया और कोई मसला हल नहीं किया गया । मैं यह निवेदन करना चाहता हूं कि ग्राप और वियक्ष बैठिए, देश आपसे भी बड़ा

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है. विपक्ष से भी बड़ा है । पूरे देश में जो साम्प्रदायिक संदुभावना का वातावरण था ग्राप चाहे जो कहें लेकिन वह खत्म हो गया है । आज मेरठ, मुराबाद, अलीगढ़ ये सब बारूद के ढेर पर बंठे हए करवे, शहर हैं। दो मिनट में कोई दंगाई दंगा करा सकता है । कोई त्योहार इस मुल्क में नहीं जाता कि जिसमें चार नामाकुल आदमी सारे शहर की जिंदगी के साथ मजाक न कर देते हों। आप बैठें और जो सवाल हैं उनके लिए ग्रकाली दल को कहें कि बातचीत करनी है कि नहीं करनी है। अगर नहीं करनी है तो एक नेशनल कन्सेन्सस कीएट करिये कि इन सवालों पर यह सारे देश की राय है ग्रौर उस पर जो पंजाव की सिख पीजेंटरी है उसको इन्वाल्व करिये ग्रौर उसके बाद जो जरूरी हो उन उग्रवादी तवकों के खिलाफ और जो बाहर के लोग शिरकत करते हैं उनके लिए सारे देश को इकट्ठा करके जो कुरवानी देनी हो जो सख्ती करनी हो करिये । लेकिन मैं यह निवेदन करना चाहता हं कि विपक्ष और सरकार मिल करके कोई नेजनल कन्सेन्सस कीएट करें और आज सिखों की जो टाइबल साइकालाजी हो गयी है और यह ट्राइवल साइकालाजी तब होती है जब सुनवाई नहीं होती और तब डकतत भी हीरो हो जाता है, तो जो माइनारिटी का इन्फीरिग्रारिटी कम्प्लेक्स होता है अनको जो खतरा रहता है' फीवर काम्प्लेक्स है उसको दर करने के लिए जो वाजिव बातें हैं और उन पर जो सत्ता पक्ष की तथा विपक्ष की राय है वह बताइये और कहिए कि हम इन बातों को मानेंगे तथा इन-इन बातों को नहीं मानेंगे । बात करनी है तो करिये नहीं करनी है तो नहीं करिये और उसके वाद आप पंजाब के गांवों में जाइये, सारी लीडरणिप जाये, प्रधान मंत्री भी जायें, विपक्ष के नेता भी जायें. सप्रीम कोट के जज भी जायें, फौज के जनरल

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जायें और पहले कोशिश करिये कि बिना हिंसा के हो लेकिन फिर भी हो तो हिंसा से इस मुल्क को कायम रखिए । चुकि यह मुल्क कई हजार साल के बाद इतना बड़ा हमें मिला है । जो हिंदू फंडामेंट-लिस्ट इतराते हैं वे इतराते रहें लेकिन हमारा पूरा इतिहास समं का ग्रीर गुलामी का इतिहास रहा है । गांधी जी स्रौर गांधी जी की पीढी ने मुल्क दिया था इसको अगर हम तोड़ देंगे तो फिर हजार खाल की पराजय और शर्मिन्दगी भोगनी पडेगीं। मैं माफी चाहंगा कि मैंने ये बातें कही हैं। आजादी के बाद की जो पहली पीढ़ी है जिसने सन् 47 में मुल्क के टकड़े देखे और जो दूबारा इन टुकड़ों को अपने सामने होते हुए देख रही है और वह पार्टियों के इस ढांचे में अपने ग्रापको टोटली इरिलेवेंट <mark>ग्रौर निरर्थक</mark> पाती है मैंने उस पोढ़ी की तर्जुमानी करके ये बातें कहीं हैं । बहुत, बहुत THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Hon. Home Min-

ister please. SHRI MOHI-UD-DIN GULAM

SHAWL (Jammu and Kashmir): Sir, I would like to speak.

THE VICE-CHAIRMAN (SHRI R. KRISHNAN); Your name is not there. Already, from your United Association of parties three persons have spoken. /All right. Please speak for two minutes, any one of you. Mr. Matto was not there when he was called.

**GULAM** MOHI-UD-DIN SHRI SHAWL: Mr. Vice-Chairman, Sir, I am reminded of that couplet which says;

"वतन की फिक कर नादान, कवामत ग्राने वाली है, हेरी बरवादियों के मधिवरे हो रहे हैं आसमानों में ।"

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and order in Punjab

We have neard, I snouia say, wim dismay, the statement of our hon. Home Minister. As far as this statement is concerned, it does not give us anything concrete except one sentence wherein he has said that an offer was made in regard to consultations for amendment of article 25 of the Constitution. As far as the rest of the statement is concerned, we are sorry to note that it gives only a history of what happened later on, the killings, arson looting and other things We are very much pained to note that there are charges and counter-charges, accusations and counter accusations These will not help us.

Sir, in this statement-I am cutting it shortit has been mentioned here' . . . misgivings about the distinct identity of the Sikhs among the members of the Akali Dal'; not among the Sikhs as a whole. Then, it has also been mentioned in the statement that the Government is prepared to consult the S.G.P.C. and other representatives of the Sikh community. Can we know, It apprehensions were expressed by the Akali Dal, why were they not called for consultations? Why should it be only the S.G.P.C. and other representatives of the Sikhs? Can we also know, from the hon. Home Minister, who are these other representatives of the Sikhs? The second thing is about the Panth Azad Week agitation to be launched by the Akali Dal. Does the offer of consultation mean, and it must be meaning so, that you recognise, you admit that the Sikhs are apprehensive about their own identity? If you are genuine and sincere in this respect, kindly consider, this aspect. Later on, on the floor of the other House a feeling was created that you are resiling from that commitment. I said 'feeling\* because it may not be true, but there was a hue and cry, why should you talk of the amendment of article 25? Somehow or other, with due deference, you felt jittery and said that you are not going to amend the Constitution, but you are only having consultations. Consultations, for what purpose? Sir, as far as our State of Jammu and Kashmir is concerned, we are the har-

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#### [Shri Gulam Mohi-ud-Din Shawl]

dest hit of whatever is going on in Punjab. We are the hardest hit in so far as our tourism industry is concerned, in so far as our trade and commerce is concerned and even the migratory labour which used to come in thousands during winter could not come because of the hologast in Puna jab. Sir, we have fo see that when we hear about platitudes, they will not work. We must rise to the occasion. We are second to none as far as patriotism is concerned. It is the' National Conference members. Master Abdul Aziz and Magbool AhnM Shervahi, who fought for the motherland and were murdered by their own co-religionists across the border. This is the history. When the question of our motherland came, we are patriotic to die for integrity and honour of our motherland, but there is a bigger question here. Who is to take initiative in this matter? You are responsible for law and order but Punjab is not a law and order problem, it is a political problem, it requires negotiated settlement from the neighbouring States. The Government in the neighbouring State may be unpalatable to you, I mean to the ruling party in the Centre, but it is a fact that the honour and integrity of that State is at stake more than that of the the Centre We have ruling party at suffered a lot due to this agitation. So, as far as fhe neighbouring States, the ruling party and other opposition parties are concerned, they must be associated with any settlement. Our stand must be that this negotiated settlement must take place. The Sikh parties, the Akali Dal. SGPC and others can be there. But kindly consider this. You say that when they get something, they change their stand the next day. There should not be any phased negotiation with them. It should be a package deal. Sit round the table, discuss all matters and come to, a settlement. Whether Panipat is burning or other parts of the country are burning, do not give up the talks. At that time when the talks were going on here, where there is your own Government in Haryana, in Panipat Gurudwaras were burnt and all of a sudden you

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gave up those talks. So, there should be negotiated settlement, but once we sit, we should not adjourn the talks till we come to the conclusion. There should not be any unilateral declaration about Chandigarh or any other matters. It may be territorial, it may be political or it may be religious demands, all these demands must be debated and discusesd in one sitting. It may take days together but all these problems can be solved. Kindly consider, it is not your party affair. It is not the problem of an individual or an individual political party. It concerns the whole nation. The whole nation this time feels that there is a drift and the political parties or the Central Government feel helpless .... That feeling is so dangerous for the integrity of our Motherland, Kindly give it up. Give up this intertia, come to the forefront, take courage in your own hands and settle once and for all this problem. We shall really cooperate settle it. Thank you.

SHRI P. C. SETHI: Mr. Vice-Chairman, I am thankful to the hon. Members—about fifteen of them have part:\* cipated in the debate—for the interest they have shown in the Punjab affairs and also for some good suggestions which they have made.

Sir, I would like to remind the hon. Members that as far as Punjab problem is concerned, right from, the very beginning we have made earnest efforts to solve the problem. There were mainly four demands. One was religious, another was with regard to territoxy, the third was with regard to river waters and the fourth was with regard to Centre-State relationship. As far as religious demands are concerned, we have agreed to them. We have allowed the taking of kirpan on the Indian Airlines. But as far as international routes are concerned, the kir-pan cannot be taken in international flights. Therefore according to international rules, even Air-India does not allow it. But as far as taking of kirpan here is concerned, this has been implemented.

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As far as the question of relay of Gurbani is concerned, we agreed for 1  $_{1/2}$  hours in the morning and half an hour in the evening. This was their original demand. But when the Information and Broadcasting people went there to put the wires ancTthe set their. they said: "No, we would not dlov, it because now we want it for two hours in the morning and for half an hour or one hour is the evening". Therefore in spile of our efforts, they have not allowed it. We are still prepared to, do it provided they give us permission to do it.

As far as religious demands are concerned, all their demands have been met. As far as the declaration of Dur-giana Temple and the Golden Temple complex area is concerned, the Municipality has to notify prohibition of sale of liquor, meat and tobacco round <sup>1</sup> Golden Temple and round the Dur-giana Temple. The actual demarcation will be done in consultation with them. As far as Centre-State relationships is concerned, by establishing the Sarkaria Commission—it was not only their demi ad; it was a demand from all the county—that demand has been met.

As far as the question of Article 25 is concerned, never before it was raised. Suddenly it was raised and a morcha was set up. I would like to make it clear that the statement which I made was: "There seem to be some misgivings among members of the Shiromanj Akali Dal that the wordings of Explanation II of Article 25(2) (b) o.f the Constitution does not reflect the distinct identity of the Sikh community. Government will be prepared to consult the SGPC and other representatives of Sikh community ..... " I was asked who are the "other representatives" of the Sikh community. They are spread all over the country. They are to be consulted. And also "legal experts, and undertake such legislation by way of amendment as may be necessary to remove doubts on this point. In view of tins. 1 trust that Shiromam Akali Dal will withdraw the agitation proposed to start on the 2nd April".

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#### [ 24 APRIL, 1984 ] Minister of H. A. on 258 23rd April re. Law and order in Punjab

Aad I am happy to say that the agitation was with drawn.

Sir, therefore as far as the problems of Punjab are concerned, we tried to solve them. First of all, the Prime Minister met the Akali Dal leaders, "ticludi-ig our: Longowal, twice, but nothing could be clinched. Then we wanted to negotiate with them and wanted to invite them. But they said that they were not prepared to come to Delhi. Therefore, the "Prime Minister constituted a Committee of Cabinet Ministers and that Committee went to Chandigarh twice. We had some talks there and then ultimately it was decidec-ded we should have tripartite talks. The tripartite talks took place. There we consulted not the opposition parties but the Akali leaders andalso

the leaders of the Opposition and the ruling groups both in Haryana and Punjab. It was earning to a solution point but unfortunately it dispersed and that never met again. Then the Prime Minister . on her own called a meeting of the opposition leaders and then, on their advice the tripartite talks began again. But, unfortunately, when the trouble boke out in Punjab, -the Akali Dal team said they wanted to, go back to Punjab to settle the Punjao problem and therefore they left for Punjab and never returned back. Aftez that I sent them many communications that we were prepared to talk, but they did not turn up. I want to say. Sir, that as far as we are concerned we are prepared to talk even now, whether it is bipartite or tripartite.

We welcome the suggestion of the opposition leaders ana" parties that they should somehow or other find a solution whether through bipartite talks or tripartite talks.

Sir, as far as the question of foreign hand is concerned, we have been receiving reports of extremist contacts with Pakistan. There is evidence of smuggling of arms from Pakistan across the western border some of ; which .find ..their way into the extremist hands. Sir, it is very difficult to

#### 259 Allocation oj time for Disposal

establish this matter with proof because these matters are very delicate and involve international relations But all the while we are prepared to solve this problem.

We have always respected the Sikh sentiments and that, is why we have not entered the Golden Temple complexbecause we have respected their feelings. Although the law does permit us that law can enter there in spite of the law being so we hav not done so and we have respected their feelings. Sir, as far as the Punjab problem is concerned, I can assure the hon. Members that many actions have been taken.

There has been further reinforcement *ol* the forces. Certain areas have been given to the CRPF. It is wrong to say that the CRPF has been withdrawn. Some adjustments have been made. In the forefront now near the Golden Temple we have brought the BSF, and the CRPF is given a rear position. Now we have entrusted certain areas also, to BSF and CRPF, which have been given powers. According to these powers, the CRPF and BSF can act on their own; they can search, they can arrest anybody; but, at the same time, they have to keep in contact with the local authorities, that is, the District Commissioner and the police authorities there.

Sir, it is true that intelligence was weak in Punjab. We supplied more than 700 wireless sets to them and now intelligence is being strengthened. We are giving them about- 200 strong motor cycles so that the mobile

#### [RAJYA SABHA] of Government Legis- 260 lative and other Provisions

squad can also function. All this is being done.

We want to solve this problem through peaceful negotiations. But, at the same time, I would like to reiterate that at any cost, as far as the demand for Khalistan is concerned, we shall never accept it and the nation will never accept it.

SHRI SUSHIL CHAND MOHUNTA: What about referring the waters is-pute to a tribunal?

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN); I have an announcement to make. .(Interruptions).... The mater is now over. He has answered.

SHRI P. C. SETHI: Sir. we are prepared to hand over the water dispute to a tribunal provided there is an overall agreement on all the demands. (Interruptions)

THE VICE-CHAIRMAN (SHRI R RAMAKRISHNAN): Now the discussion is over; he has replied. I have an announcement to make.

#### ALLOCATION OF TIME FOR DISPOSAL OF GOVERNMENT LEGISLATIVE AND OTHER BUSINESS

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNA;: I have to inform Members that the Business Advisory Committee at its meeting held today, the 24th April, 1984, allotted time foi- Government Legislative and other Business as follows:

#### Badness

Time allotted

Consideration anil return of the following Bills, as passed by the Lok Sabha :-

(a) The Appropriation (No.3) Bill, 1984	-4 hours
(b) The Finance Bill, 1984	—a days
(c) The Punjab Commercial Crops Cess (Amendment) Bill, 1984 .	—i hour
2. Consideration and passing of Monopolies and Restrictive Trade Pitclie (Amendment) Bill. 19%	—1 day